

RESUME OF WORK DONE BY
LOK SABHA

(SIXTH LOK SABHA-SEVENTH SESSION)

(19th February to 18th May, 1979)



**LOK SABHA SECRETARIAT
NEW DELHI**

June, 1979/Asadha, 1901 (Saka)

P R E F A C E

This publication contains a brief resume' of work done by Lok Sabha during the Seventh Session of Sixth Lok Sabha, 1979.

NEW DELHI;
June 26, 1979.

Asadha 5, 1901 (Saka)

AVTAR SINGH RIKHY,
Secretary.

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RESUME/ OF WORK DONE BY LOK SABHA DURING THE SEVENTH
SESSION OF SIXTH LOK SABHA—FEBRUARY—MAY, 1979

1. DURATION OF SESSION

Date of commencement	.	.	19th February, 1979
Date of adjournment <i>sine die</i>	.	.	18th May, 1979
Date of prorogation	.	.	24th May, 1979
Number of days of sittings	.	.	59
Number of hours of sittings	.	.	390 hours and 20 minutes

2. ADJOURNMENT MOTIONS

(i) *Consent withheld*

Sl. No.	Subject	Name of the Member	Date on which brought before the House	Remarks
1.	Reported decision of the Government to amend service rules enabling the Government servants to join RSS which was against the secular character of the Indian Constitution.	Shri Vayalar Ravi	11-4-79	The Speaker withheld his consent to the moving of the motion.
2.	Arrest of 121 Indian Army officers and BSF officers for spying which included personnel from Military Intelligence and BSF besides personnel from IB and RAW.	Shri Jyotirmoy Bosu	14-5-79	The Speaker withheld this consent to the moving of the motion.
3.	Unwarranted and brutal police action at Aligarh on 10th and 11th May, 1979 against Aligarh Muslim University students demonstrators, firing by the trigger-happy police with consequent toll of deaths and injuries the anxiety and growing feeling of insecurity among the Muslim minority and the inaction and indifferent attitude of the Government.	Shri G. M. Baratwalla	14-5-79	The Speaker withheld his consent to the moving of the motion.
4.	In spite of severe PUC stricture on performance by Boeing Aircrafts the IAC enters into agreement with Boeing Co. for supply of aircraft.	Shri Jyotirmoy Bosu	14-5-79	The Speaker withheld his consent to the moving of the motion.
5.	Unprecedented repression arising out of wide-spread police revolt (10 out of 12 districts) in Punjab and Government of India's reported decision to advise atleast to States to take precautionary measures in the same matter.	Shri Jyotirmoy Bosu	14-5-79	The Speaker withheld his consent to the moving of the motion.

(ii) *Admitted and discussed*

Sl. No.	Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken
						H. M.
1.	Incorrect information furnished to the Lok Sabha on March 22, 1979 about the death of Shri Jayaprakash Narayan and the condolence motion moved by the Prime Minister and the subsequent news put out by All India Radio about the progress made by Shri Jayaprakash Narayan.	Shri K. Lakkappa	26-3-79	26-3-79	Negatived	2-35
2.	Unabashed, vigorous and planned armed attack on the Aligarh Muslim University students coming on 9th May, 1979 by train to Delhi for their protest rally in connection with the Amendment Bill, the free use of even fire-arms, the consequent injury to several students with some still missing, and the failure of the Government to protect the students as also to safeguard their constitutional right to protest and the panic among the Muslim minority community.	Shri G. M. Banatwalla	10-5-79	10-5-79	Negatived	4-50

3. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1		3	4	5	6	7	8	9
					H M			
1.	The Sugar Undertakings (Taking Over of Management) Amendment Bill, 1979.	19-2-79	..	9-3-79 20-3-79 (Consideration and Passing)	1 56	6	..	Passed
2.	The Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1979.	19-2-79	..	21-2-79 (Consideration and passing)	0 41	4		Passed
*3.	The Coconut Development Board Bill, 1978.	25-7-78 (Earlier session)		20-2-79 (Consideration and Passing)	1 50	24	13	Passed, as amended.
*4.	The Copra Cess Bill 1978	25-7-78 (Earlier session).	..	20-2-79 (Consideration and passing).		7	7	Passed, as amended.

5. The Air (Prevention and Control of Pollution) Bill, 1978.	17-4-78 (Earlier Session).	—	21-2-79 (Motion for extension of time for presentation of the Report of the Joint Committee).	0 01	—	A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the Budget Session, 1979 adopted.
6. The Special Courts Bill, 1979	21-2-79	—	18-5-79 (Presentation of the Report of the Joint Committee).	0 33 11 04	135	10 Passed, as amended.
			28-2-79 1-3-79 2-3-79 8-3-79 9-3-79 (Consideration and passing).			
			27-3-79 (As returned by Rajya Sabha with amendments)	2 48	7	Amendments made by Rajya Sabha agreed to by Lok Sabha.
7. The Khadi and Village Industries Commission (Amendment) Bill, 1978.	12-4-78 (Earlier Session)	—	22-2-79 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0 05	—	A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the first week of the next session adopted.

1	2	3	4	5	6	7	8	9
					H M			
					1 45	7	1	Passed, as amended.
8.	The Industries (Development and Regulation) Amendment Bill, 1979.	22-2-79	—	23-3-79 26-3-79 (Consideration and passing).	—	1	—	Pending.
9.	The Chit Funds Bill, 1979	23-2-79	—	—	—	1	—	Pending.
10.	The Victoria Memorial (Amendment) Bill, 1979.	26-2-79	—	—	0 01	1	—	Pending.
11.	The Company Secretaries Bill, 1979.	27-2-79	—	—	—	—	—	Pending.
12.	The Finance Bill, 1979	28-2-79	—	24-4-79 25-4-79 26-4-79 (Consideration and passing)	0 01 17 19	216	14	Passed, as amended.
13.	The Brahmaputra Board Bill, 1979, as passed by Rajya Sabha.	—	5-3-79	—	—	—	—	Pending.
*14.	The Merchant Shipping (Second Amendment) Bill, 1978 (Returned by Rajya Sabha with amendments).	31-8-78 (Earlier Session)	7-3-79 (As returned by Rajya Sabha with amendments)	27-4-79 (Consideration of amendments made by Rajya Sabha)	0 14	—	—	Amendments made by Rajya Sabha agreed to by Lok Sabha.
**15.	The Kosogas Company (Acquisition of Undertaking) Bill, 1979.	13-3-79	—	30-4-79 (Consideration and passing)	—	5	—	Passed.
**16.	The Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Bill, 1979.	13-3-79	—	30-4-79 (Consideration and passing)	1 17	2	—	Passed.

17.	The Constitution (Forty-ninth Amendment) Bill, 1979.	15-3-79	—	—	—	—	—	—	Pending.
18.	The Punjab Excise (Delhi Amendment) Bill, 1979.	16-3-79	—	—	—	0 01 1 50	—	—	Passed.
							21-3-79 (Consideration and passing).		
19.	The Appropriation (Vote on Account) Bill, 1979.	16-3-79	..	12	0 01	..	19-3-79 (Consideration and passing).	..	Passed.
20.	The Appropriation (Railways) Bill, 1979.	19-3-79	..	5	1 22	..	20-3-79 (Consideration and passing).	..	Passed.
21.	The Appropriation (Railways) No. 2 Bill, 1979.	19-3-79	..	2	0 02	..	20-3-79 (Consideration and passing).	..	Passed.
22.	The Appropriation Bill, 1979	19-3-79	0 02	..	20-3-79 (Consideration and passing).	..	Passed
23.	The Appropriation (No. 2) Bill, 1979	19-3-79	0 54	..	20-3-79 (Consideration and passing).	..	Passed
24.	The Mizoram Appropriation (Vote on Account) Bill, 1979.	21-3-79	0 02	..	23-3-79 (Consideration and passing).	..	Passed

*The short title of the Bill was changed to "The Merchant Shipping (Amendment) Bill, 1979" by Rajya Sabha through an amendment to clause 1 thereof.

**Discussed together.

1	2	3	4	5	6	7	8	9
				H M				
25.	The Mizoram Appropriation Bill, 1973.	21-3-79		23-3-79 (Consideration and passing).	0 02	..		Passed
26.	The Merchant Shipping (Amendment) Bill, 1979	22-3-79			0 01	1		Pending
27.	The Pondicherry Appropriation (Vote on Account) Bill, 1979.	23-3-79		26-3-79 (Consideration and passing).	1 06	Passed
28.	The Pondicherry Appropriation Bill, 1979.	23-3-79		26-3-79 (Consideration and passing).	0 01			Passed
29.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1979.	30-3-79		9-5-79 (Consideration and passing).	0 37	13	..	Passed
30.	The Advocates (Amendment) Bill, 1979.	2-4-79	Pending
*31.	The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1979.	12-4-79	..	9-5-79 (Consideration and passing).		1		Passed
*32.	The Union Duties of Excise (Distribution) Bill, 1979.	12-4-79	..	9-5-79 (Consideration and passing).	3 39			Passed.
*33.	The Estate Duty (Distribution) Amendment Bill, 1979.	12-4-79		9-5-79 (Consideration and passing).		1		Passed.

34.	The Appropriation (No. 3) Bill, 1979.	23-4-79	24-4-79 (Consideration and passing).	1 17	3	17	3	17	Passed
35.	The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 1979.	26-4-79	8-5-79 9-5-79 (Consideration and passing).	0 02 4 18	28	1	28	02 18	Passed, as amended.
36.	The Multi-state Cooperative Societies Bill, 1977.	8-12-77 (Earlier session)	27-4-79 (Motion for further extension of time for presentation of the Report of the Joint Committee up to the last day of the first week of the next session adopted).	0 15				15	A motion for further extension of time for presentation of the Report of the Joint Committee up to the last day of the first week of the next session adopted.
37.	The Haryana and Uttar Pradesh (Alteration of Boundaries) Bill, 1978.	15-5-78 (Earlier session)	27-4-79 30-4-79 (Consideration and passing)	0 48	6	6	48	48	Passed, as amended.
38.	The Aligarh Muslim University (Amendment) Bill, 1978.	12-5-79 (Earlier session)	30-4-79 2-5-79 3-5-79 (Consideration and passing).	8 47	80	28	47	80	Passed, as amended.
39.	The Indian Evidence (Amendment) Bill, 1979.	8-5-79		0 01				01	Pending.
40.	The Constitution (Forty-seventh Amendment) Bill, 1978.	11-8-78 (Earlier session)	8-5-79 (Consideration and passing).	2 36	6	6	36	36	A motion that the debate on the Bill be adjourned adopted.

* Discussed together.

1	2	3	4	5	6	7	8	9
					H. M.			
41.	The Jaipur Udyog Limited (Acquisition and Transfer of Cement Undertakings) Bill, 1979.	9-5-79		..	0 05	Pending.
42.	The Hindustan Tractors Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 1979.	14-5-79			Pending.
43.	The Goa, Daman and Diu Appropriation (Second Vote on Account) Bill, 1979.	14-5-79		15-5-79 (Consideration and passing).	0 07	Passed.
44.	The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1978.	12-5-78 (Earlier session).		15-5-59 (Motion for further extension of time for presentation of the Report of the Joint Committee).	0 27	A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the Winter Session, 1979 adopted.
45.	The Prasar Bharati (Broadcasting Corporation of India) Bill, 1979	16-5-79		18-5-79 (Motion for enlargement of the Bill to a Joint Committee).	0 11			A motion for enlarging the terms of reference of the Joint Committee adopted.
				18-5-79 (Motion for reference of the Bill to a Joint Committee)	0 20 0 05			Motion for reference of the Bill to a Joint Committee with instructions to report by the last

46. The Constitution (Forty-Sixth Amendment) Bill, 1978.	3-8-78 (Earlier session)	16-5-79 17-5-79 (Consideration and passing).	5	17	53	day of the first week of the next session adopted. On the 17th May 1979, the motion for consideration of the Bill was declared as not carried in accordance with Rule 157 of the Rules of Procedure and in accordance with the Constitution.
47. The Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Bill, 1979.	17-5-79				Pending
48. The Lokpal Bill, 1977, as reported by Joint Committee.	28-7-77 (Earlier session)	17-5-79 (consideration and passing).	1	37	67	Discussion on motion for consideration not concluded.
49. The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Amendment Bill, 1979.	18-5-79				Pending
50. The Representation of the People (Amendment) Bill, 1979.	18-5-79		Pending
51. The Code of Civil Procedure (Amendment) Bill, 1979.	18-5-79				Pending
52. The Central Excises and Salt and Additional Duties of Excise (Amendment) Bill, 1979.	18-5-79				Pending
53. The Constitution (Fiftieth Amendment) Bill, 1979.	18-3-79				3 05	..	Pending

SUMMARY

1. Bills pending at the end of the last Session	30
2. Bills introduced	39
3. Bills opposed at introduction stage	3
4. Bills passed by Rajya Sabha and laid on the Table	2
5. Bills returned by Rajya Sabha with amendments/recommendations and laid on the Table	2
6. Bills passed	29
7. Bills negatived	1
8. Bills withdrawn	Nil
9. Bills part-discussed	1
10. Motions for adjournment of debate on Bill adopted	1
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	1
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
14. Bills pending at the end of the session <i>vide</i> para No. 1455 of Lok Sabha Bulletin—Part II, dated the 2nd June, 1979	42

(ii) Private Members' Bills

S. No.	Name of the Bill and Member-in-Charge	Date of introduction.	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha.	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Soil Conservation Bill, 1979 by Shri D. D. Desai.	23-2-1979	H. M.	Pending.
2.	The Constitution (Amendment) Bill, 1978 (Amendment of article 19) by Shri Saugata Roy.	23-2-1979	Pending.
3.	The Prevention of Bigamous Marriages Bill 1979 by Dr. Ramji Singh.	23-2-1979	Pending.
4.	The Hoarding and Profiteering Prevention Bill, 1979 by Dr. Ramji Singh.	23-2-1979	Pending.
5.	The High Court at Allahabad (Establishment of a Permanent Bench at Agra) Bill, 1979 by Shri Shambhu Nath Chaturvedi.	23-2-1979	Pending.

1	2	3	4	5	6	7	8	9
6.	The Country Fishing Boats Protection Bill, 1979 by Shri P. Rajagopal Naidu.	23-2-1979			H. M.	Pending. ‡
7.	The Central Sales Tax (Amendment) Bill, 1979 (Amendment of section 2) by Shri Vinod Bhair B. Sheth.	23-2-1979			..	1 1/2	Pending.
8.	The Constitution (Amendment) Bill, 1979 (Amendment of Seventh Schedule) by Shri K. Gopal.	23-2-1979	..	1 1/2	Pending.
9.	The Constitution (Amendment) Bill, 1979 (Amendment of articles 343 and 344) by Shri K. Gopal.	23-2-1979	F	Pending.
10.	The Official Languages (Amendment) Bill, 1979 (Insertion of new section 3A, etc.) by Shri K. Gopal.	23-2-1979	7 minutes taken on introduction of Bill: at S. Nos. 41 to 10.	Pending.
11.	The Planning and Ceiling of times in Cricket Matches Bill, 1979 by Dr. Ramji Singh.			23-2-1979 (Motion for leave to introduce)	0-18	Motion for leave to introduce opposed. Motion withdrawn by leave of the House.
12.	The Constitution (Amendment) Bill, 1977 (Amendment of article 51) by Shri Hari Vishnu Kamath.	15-7-1977 (Earlier Session)	..	23-2-1979 (Motion for extension of time for eliciting opinion).	0-10	Motion for extension of time upto 1st March, 1980 for eliciting opinion on the Bill was adopted on the 23rd February, 1979.

13. The Indian Social Disparities Abolition Bill, 1977 by Shri Roop Nath Singh Yadav.	2-12-1977 (Earlier Session)	..	23-2-1979 (Further consideration)	1-53 (excluding 2 hrs. 01 mt. taken during Sixth Session)	1	1	Bill withdrawn leave of the House
14. The Prevention of Social Disabilities Bill, 1977 by Dr. Vasant Kumar Pandit.	15-7-1977 (Earlier Session)	..	23-2-1979 9-3-1979 (consideration)	2-25	1	1	An amendment to the motion for consideration of the Bill that the Bill be circulated for the purpose of eliciting opinion thereon by the 2nd October, 1979, was adopted on the 9th March, 1979.
15. The Indian Fisheries (Amendment) Bill, 1979 (<i>Amendment of sections 3, 4, etc.</i>) by Shri Pius Tirkey.	9-3-1979	Pending
16. The Constitution (Amendment) Bill, 1979 (<i>Amendment of article 324</i>) by Shri Eduardo Falcão.	9-3-1979	Pending
17. The Polygamy Prohibition Bill, 1979 by Shri P. Rajagopal Naidu.	9-3-1979	1 minute taken on introduction of Bills at S. Nos. 15 to 17	Pending

	1	2	3	4	5	6	7	8	9
						H. M.			
18.	The Constitution (Amendment) Bill, 1978 (<i>Omission of article 310, etc.</i>) by Shri Bhagat Ram.	23-3-1978 (Earlier Session)	9-3-1979 23-3-1979 6-4-1979 (consideration)	4-47	The motion was declared as not carried in accordance with Rule 157 of the Rules of Procedure and in accordance with the Constitution.
19.	The Constitution (Amendment) Bill, 1979 (<i>Amendment of article 130</i>) by Shri K. Gopal.	23-3-1979	Pending
20.	The Constitution (Amendment) Bill, 1979 (<i>Insertion of article 16A, etc.</i>) by Shri K. Lakkappa.	23-3-1979	Pending
21.	The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1979 (<i>Amendment of sections 21, 22, etc.</i>) by Shri Sougata Roy.	23-3-1979	Pending
22.	The Jute Mill Companies (Acquisition and Transfer of Undertakings) Bill, 1979 by Shri Sougata Roy.	23-3-1979	4 minutes taken on introduction of Bill at S. Nos. 19 to 22.	Pending

23	The Armed Forces (Special Powers) Repeal Bill, 1979 by Shri Chitta Basu.	6-4-1979	Pending.
24	The Constitution (Amendment) Bill, 1979 (<i>Amendment of article 31C, etc.</i>) by Shri Chitta Basu.	6-4-1979	Pending.
25	The Constitution (Amendment) Bill, 1979 (<i>Amendment of articles 101 and 190</i>) by Shri K. Lakkappa.	6-4-1979	..	2 minutes taken on introduction of Bills at S. Nos. 23 to 25	..	Pending.
26	The Aligarh Muslim University (Amendment) Bill, 1979 (<i>Amendment of sections 2 and 5</i>), as passed by Rajya Sabha.	9-3-1979	6-4-1979 20-4-1979 4-5-1979 (consideration).	2 54	..	Motion for consideration of the Bill, as passed by Rajya Sabha, was moved by Shri G.M. Banatwalla on the 6th April, 1979 and discussion thereon continued on the 20th April, 1979. A motion that further debates on the Bill be adjourned to the first day allotted to Private Members' Bills in the next session was adopted on the 4th May, 1979.
27	The Universalisation of Elementary Education Bill, 1979 by Shri P. Rajagopal Naidu.	20-4-1979	Pending.

1	2	3	4	5	6	7	8	9
28	The Provisional Collection of Taxes (Amendment) Bill, 1979 (<i>Amendment of sections 4 and 5</i>) by Shri Hari Vishnu Kamath.	20-4-1979		..	H.M.			Pending.
29	The Saraswati Mahal Library, Bill, 1979 by Shri O. V. Alagesan.	20-4-1979				Pending.
30	The Code of Criminal Procedure (Amendment) Bill, 1979 (<i>Amendment of sections 125 and 127</i>) by Shri G.M. Banatwalla.	20-4-1979		..	2 minutes taken on introduction of Bills at S. Nos. 27 to 30.			Pending.
31	The Judicial Functions and Powers under certain Economic Laws Bill, 1979 by Shri Manohar Lal.	4-5-1979				Pending.
32	The State of Goa, Daman and Diu Bill, 1979 by Shri Eduardo Faleiro.	4-5-1979				Pending.
33	The Code of Civil Procedure (Amendment) Bill, 1979 (<i>Amendment of order V</i>) by Shri O. P. Tyagi.	4-5-1979				Pending.
34	The Government Service (Age limit) and Unemployment Allowance Bill, 1979 by Shri Ram Vilas Paswan.	4-5-1979				Pending.

35	The Prevention of violent Bundhs, Morchas, Strikes and Lock-outs Bill, 1979 by Shri R.K. Amin.	4-5-1979	Pending.
36	The Anti-Hijacking Bill, 1979 by Shri Yadendra Dutt.	4-5-1979	Pending.
37	The Code of Criminal Procedure (Amendment) Bill, 1979 (<i>Omission of sections 109 and 110</i>) by Shri Vinayak Prasad Yadav.	4-5-1979	Pending.
38	The Constitution (Amendment) Bill, 1979 (<i>Substitution of article 341</i>) by Shri Ram Vilas Paswan	4-5-1979	Pending.
39	The Constitution (Amendment) Bill, 1979 (<i>Substitution of article 335</i>) by Shri Ram Vilas Paswan	4-5-1979	Pending.
40	The Companies (Amendment) Bill, 1979 (<i>Substitution of sections 275, 276, etc.</i>) by Shri Saugata Roy.	4-5-1979	..	10 minutes taken on introduction of Bills at S. Nos. 31 to 40	Pending.
41	The Constitution (Amendment) Bill, 1978 (<i>Substitution of article 16</i>) by Shri Vinayak Prasad Yadav.	10-3-1978 (Earlier Session)	..	4-5-1979 18-5-1979 (consideration).	..
42	The Emergency Courts Bill, 1978 by Shri Kam Jethmalani.	4-8-1978 (Earlier Session)	..	4-5-1979 (Motion for withdrawal)	0-0-01
43	The Customs, Gold (Control) and Foreign Exchange Regulation (Amendment) Bill, 1979 by Shri Manohar Lal.	18-5-1979	Pending.

	1	2	3	4	5	6	7	8	9
						H.M.			Pending.
44	The Cigarette (Regulation of Production, Supply and Distribution) Amendment Bill, 1979 (<i>Substitution of section 5, etc.</i>) by Dr. Laxminarayan Pandey.	18-5-1979	Pending.
45	The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1979 (<i>Amendment of section 1</i>) by Shri P. Rajagopal Naidu.	18-5-1979	Pending.
46	The Constitution (Amendment) Bill, 1979 (<i>Amendment of article 334</i>) by Shri Ram Vilas Paswan.	18-5-1979	Pending.
47	The Constitution (Amendment) Bill, 1979 (<i>Insertion of new Part XIII A</i>) by Shri Harikesh Bahadur.	18-5-1979	Motion for leave to introduce opposed; Bill introduced. Pending.
48	The Abolition of Capital Punishment Bill, 1979 by Prof. P. G. Mavalankar.	18-5-1979	10 minutes taken on introduction of Bill at S. Nos. 43 to 48.	Pending.
49	The Prohibition on Indication of Caste Bill, 1977 by Shri D. D. Desai.	2-12-1977 (Earlier Session)	..	18-5-1979 (consideration).	..	1-32	1	nil	Discussion on the motion for consideration not concluded. Pending.

SUMMARY

1. Bills pending at the end of the last session	196
2. Bills introduced	40
3. Bills, as passed by Rajya Sabha, laid on the Table	1
4. Bills withdrawn	3
5. Bills negatived	1
6. Bills circulated for eliciting opinion	1
7. Debate adjourned	1
8. Part-discussed	1
9. Bills pending at the end of the session <i>vide</i> para No. 1456 of Bulletin— Part II, dated 2-6-1979	233

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of the Member who called attention	Name of the Minister	Time taken
			Date of Statement	
1	2	3	4	5
				H.M.
1.	The indefinite hunger strike by Shri Manoranjan Bhakta, M.P., and the circumstances that led to this situation in Andaman and Nicobar Islands.	Shri Nihar Laskar	Shri Dhanik Lal Mandal 20-2-1979	0.16
2.	Reported virginity test conducted on an Indian woman at Heathrow airport in London and Government's reaction thereto.	Shri Kacharulal Hemraj Jain.	Shri Atal Bihari Vajpayee 21-2-1979	0.46
3.	Reported economic blockade of Scheduled Caste refugees who migrated from Dandakaranya to Marichjhapi in West Bengal, leading to police firing on them resulting in killing of a large number of refugees, including criminal assaults on many of their womenfolk.	Shri Sushil Kumar Dhara	Shri H.M. Patel 23-2-1979	1.01
4.	Reported attack on the procession taken out by Harijans on the birthday of Guru Ravi Das in Muzaffar Nagar (U.P.) causing some deaths and serious injuries to hundreds, including women and children, and the steps taken by the Government to take action against the culprits.	Shri M.N. Govindan Nair.	Shri H.M. Patel 26-2-1979	0.33
5.	Reported harassment caused to girls and women travelling in D.T.C. buses and the rally staged on February 23, 1979 by girl students of various colleges in Delhi to protest against it.	Shri Vinod Bhai B. Sheth	Shri S.D. Patil 27-2-79	0.2
6.	Reported firing by Railway Police on students at Baran Railway Station near Kota (Rajasthan) on the 26th February, 1979 resulting in the death of three students and injury to many others.	Shri Krishna Chandra Halder	Shri Dhanik Lal Mandal 28-2-1979	0.11

1	2	3	4	5
7.	Reported failure of the Government to fulfil the assurances given last year to the students of the Delhi University College of Medical Sciences in removing several handicaps faced by them in the college including lack of Hostel facilities and the two -week long strike launched by the 500 students of that College to press for the fulfilment of their demands.	Shri Eduardo Falciro	Shri Rabi Ray <u>5-3-1979</u>	0.22
8.	Reported strike by Taxi and Scooter drivers in Delhi causing hardship to the public.	Shri P.M. Sayeed	Shri Chand Ram <u>6-3-1979</u>	0.37
9.	Reported decision of the Additional Session Judges and Magistrates in Delhi to march to Parliament House on the 16th March, 1979 to highlight their demands.	Shri Vijay Kumar Malhotra	Shri Shanti Bhushan <u>7-3-1979</u>	0.52
10.	Reported atrocities on Harijans in Andhra Pradesh with reference to the refusal of permission to a Harijan M.L.A. to enter a temple.	Dr. Subramanian Swamy	Shri Dhanak Lal Mandal <u>8-3-1979</u>	0.26
11.	Reported avalanches in Lahaul Valley (Himachal Pradesh) killing many persons and the rescue and relief measures undertaken by the Government.	Shri Vasant Sathc	Shri Surjit Singh Barnals <u>15-3-1979</u>	0.20
12.	Reported maltreatment to the representatives of the People's Union of Civil Liberties from Delhi visiting Singhbhum district on Wednesday the 7th March, 1979 to enquire into the complaints of violation of human rights of the Adivasis of Singhbhum district and widespread resentment among the people.	Dr. Baldev Prakash	Shri S.D. Patil <u>16-3-1979</u>	0.55
13.	Reported larger-scale influx of foreign nationals into Assam and neighbouring States thereby causing great concern.	Shri Tarun Gogoi	Shri Dhanik Lal Mandal <u>19-3-1979</u>	0.32
14.	Reported proposal of the United States of America to station a New Naval Fleet in the Indian Ocean and to forge a new military alliance with Saudi Arabia and Pakistan.	Shri K.P. Unnikrishnan	Shri Atal Bihari Vajpayee <u>20-3-1979</u>	0.41
15.	Reported agitation by the Delhi teachers in support of their demands and the apprehension of disruption of teaching and examination programme.	Shri Dilip Chakravarty	Dr. Pratap Chandra Chunder <u>22-3-1979</u>	0.56

1	2	3	4	5
16.	Reported black listing of certain commentators, writers, journalists and Members of Parliament by A.I.R. and Doordarshan.	Shri Harikesh Bahadur	Shri L. K. Advani <hr/> 23-3-1979	0.31
17.	Reported serious situation arising out of the demolition of churches and other places of worship by the authorities in Arunachal Pradesh.	Shri V.M. Sudheeran	Shri Dhanik Lal Mandal <hr/> 27-2-1979	1.05
18.	Reported situation arising out of Pakistan going nuclear with the help of China and other foreign countries.	Shri Yadvendra Dutt	Shri Atal Bihari Vajpayee <hr/> 30-3-1979	0.24
19.	Reported critical position in respect of the supplies of furnace oil to various industrial units in the country, particularly in Bombay region, the non-availability and high prices of kerosene oil in various parts of the country particularly in Bihar and Eastern U.P.	Shri Ramanand Tiwary	Shri H. N. Bahuguna <hr/> 4-4-1979	0.51
20.	Reported deterioration in power supply in greater Calcutta and other parts of West Bengal and the difficulties being faced by the people as a result thereof.	Prof. Samar Guha	Shri P. Ramachandran <hr/> 4-4-1979	0.40
21.	Reported increase in the prices of Vanaspati.	Shri Kanwar Lal Gupta.	Shri Krishan Kumar Goyal <hr/> 6-4-1979	0.25
22.	Reported serious situation arising as a result of unprecedented power crisis in West Bengal resulting in closure of many industrial units and practically hitting people in all walks of life in the State.	Dr. Saradish Roy	Shri P. Ramachandran <hr/> 12-4-1979	1.15
23.	Reported continued lockout in the National Herald group of publications (National Herald, New Delhi and Lucknow, Navjivan and Quomi Awaz, Lucknow) for over one month and non-payment of wages to the employees resulting in great hardship to them.	Shri Harikesh Bahadur	Shri Ravindra Varma <hr/> 16-4-1979	1.11
24.	Reported continuing rise in prices of essential commodities despite the assurances that the price increase would not exceed one per cent following the budget proposals and steps taken by Government to check the rise in prices.	Shri Chitta Basu	Shri Charan Singh <hr/> 17-4-1979	0.27

1	2	3	4	
25.	Situation in the Jammu and Kashmir State as a result of recent large scale incidents of violence and arson.	Shri Vayalar Ravi.	Shri H.M. Patel 19-4-1979	0.45
26.	Reported massive arms build up across the Indian borders.	Shri P. Rajagopal Naidu.	Shri Jagjivan Ram 20-4-1979	0.21
27.	Situation arising out of the indefinite fast undertaken by Shri Vinoba Bhave to press his demand for a total ban on cow slaughter in the country.	Dr. Ramji Singh	Shri H.M. Patel 24-4-1979	0.41
28.	Reported violent incidents against the Asian community, particularly Indian immigrants, in Southall areas of U. K. and reaction of Government thereto.	Shri Mukhtiar Singh Malik	Shri Samarendra Kundu 27-4-1979	0.49
29.	Reported crash landing of Indian Airlines Boeing-737 at Madras Airport on the 26th April, 1979.	Shri Jyotirmoy Bosu.	Shri Purushottam Kaushik 30-4-1979	0.33
30.	Reported discontentment in the Union Territory of Goa, Daman and Diu consequent on the imposition of President's Rule in that Territory.	Shri Sougatia Roy.	Shri H. M. Patel 4-5-1979	0.33
31.	Work to rule and threatened strike by Engineers and Technicians of Indian Airlines and the reported delay in flights of Indian Airlines and the inconvenience caused to the passengers as a result thereof.	Shri Nathu Singh	Shri Purushottam Kaushik 7-5-1979	0.34
32.	Reported distress sale by farmers due to failure of Government to purchase wheat at the fixed rate of Rs. 115 per quintal.	Shri Laxmi Narain Nayak	Shri Bharu Pratap Singh 8-5-1979	0.15
33.	Reported Demonstration by all India Railway Employees to press the demands for bonus.	Shrimati Mrinal Keshav Gore	Shri Madu Dandavate 10-5-1979	0.52
34.	Reported collision of a Bus with No. 82 Up Trivandrum-Bombay Jayanti Janta Express near Alwaye Station on the 9th May, 1979 resulting in the death of several persons.	Shri C.N. Visvanathan	Shri Madhu Dandavate 14-5-1979	0.16
35.	Reported taking over of armouries by the Army from the Police in two districts of Punjab following the Police agitation in the State and the danger of the agitation spreading to other States.	Shri Vinayak Prasad Yadav	Shri H.M. Patel. 15-5-1979	1.18

1	2	3	4	5
36. Reported clash between the police and the residents of Nizamuddin area, New Delhi resulting in serious injuries to several persons.	Shri Ram Vilas Parwan	Shri H.M. Patel <hr/> 15-5-1979	0.49	
37. Reported death of several persons in violent incidents in Aligarh and the closure of the Aligarh Muslim University for an indefinite period as a result thereof.	Shri Harikesh Bahadur	Shri H.M. Patel <hr/> 16-5-1979	1.10	
38. Reported situation created at Marich jhapi in West Bengal due to the refusal of thousands of refugees to go back to Dandakaranya as per the instructions and advice of the Union and the State Governments.	Shri Dinen Bhattacharya	Shri Sikander Bakht <hr/> 16-5-1979	1.11	
39. Reported serious devastation caused by cyclone in the coastal districts of Andhra Pradesh and Tamil Nadu resulting in heavy loss of life, property and standing crops and the relief rendered to the cyclone victims.	Shri Kommareddi Suryanarayana	Shri Surjit Singh Barnala <hr/> 17-5-1979	0.41	

5. DIVISIONS

No. of Divisions held 21

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date (S) of discussion	Time taken
	(i) <i>Railway Budget</i>		H.M.
	20-2-79		1 15
Budget (Railways) for 1979-80.		5-3-79	} General Discussion
		6-3-79	
		7-3-79	
		8-3-79	
		*16-3-79	} Discussion and voting on Demands for Grants
		19-3-79	
Supplementary Demands for Grants in respect of Budget (Railways) for 1978-79	5-3-79	*	} Discussion and voting on Supple- mentary Demands for Grants (Railways)
		16-3-79	
		19-3-79	

*Discussed together along with the Government resolution approving recommendations made in certain paragraphs contained in the Fifth Report of the Railway Convention Committee. 1977.

Subject	Date of presentation	Date (s) of Discussion	Time taken
		(ii) <i>General Budget</i>	H.M
Budget (General) for 1979-80	28-2-79		1 39
		12-3-79 } 13-3-79 } 15-3-79 } 16-3-79 }	16 56
		General Discussion	
		16-3-79 } Discussion and voting on Demands for Grants on Account (Voted without dis- cussion)	0 01
Discussion and Voting on Demands for Grants of Ministry/Department of—			
		26-3-79 } 27-3-79 } 28-3-79 }	6 15
		Defence	
		28-3-79 } 3-4-79 }	5 02
		Planning	
		30-3-79 } 2-4-79 }	8 03
		External Affairs	
		3-4-79 } 4-4-79 } 6-4-79 }	10 30
		Home Affairs	
		6-4-79 } 9-4-79 } 11-4-79 } 12-4-79 } 16-4-79 }	12 24
		Agriculture and Irrigation	
		16-4-79 } 17-4-79 }	4 24
		Energy	
		17-4-79 } 18-4-79 } 19-4-79 }	19 04
		Industry	
		19-4-79 } 20-4-79 }	6 23
		Commerce, Civil Supplies and Corpora- tion.	
		20-4-79 } 23-4-79 }	6 31
		Petroleum, Chemicals and Fertilizers.	

Subject	Date of presentation	Date(s) of discussion	Time taken
			H.M
			0 03
			68 39
			68 39

Communications

Education and social Welfare

Finance

Health and Family Welfare.

Information and Broadcasting

Labour

Law, Justice and Company Affairs.

Shipping and Transport.

Steel and Mines.

Supply and Rehabilitation.

Guillotined
at 6.00
P.M. on
23-4-79

Tourism and Civil Aviation

Works and Housing

Atomic Energy

Culture

Electronics

Science and Technology

Space

Lok Sabha

Rajya Sabha

Parliamentary Affairs

Secretariat of the Vice-President.

Total time taken on
Demands for Grants.

68 39

Subject	Date of presentation	Date (s) of discussion		Time taken
				H.M.
Supplementary Demands for Grants in respect of Budget (General) for 1978-79.	2-3-79	19-3-79	Discussion and voting on Supplementary Demands for Grants (General)	0-05
Demands for Excess Grants in respect of Budget (General) 1976-77.	2-3-79	19-3-79	Discussion and Voting on Demands for Excess Grants (General)	0 05
<i>(iii) Budget in respect of the Union Territory of Mizoram</i>				
Budget (Mizoram) for 1979-80	12-3-1979			0 06
		21-3-1979	@ General Discussion	
			@ Discussion and voting on Demands for Grants on Account (Mizoram)	
Supplementary Demands for Grants in respect of Budget (Mizoram) for 1978-79	12-3-1979	21-3-1979	@ Discussion and Voting on Supplementary Demands for Grants (Mizoram).	2 36
<i>(iv) Budget in respect of the Union Territory of Pondicherry</i>				
Budget (Pondicherry) for 1979-80	12-3-1979			0 05
		21-3-1979	*General Discussion	
		23-3-1979	*Discussion and Voting on Demands for Grants on Account (Pondicherry)	
Supplementary Demands for Grants in respect of the Union Territory of Pondicherry for 1978-79	12-3-1979	21-3-1979 23-3-1979	*Discussion and Voting on Supplementary Demands for Grants (Pondicherry)	3 10
<i>(v) Budget in respect of the Union Territory of Goa, Daman and Diu</i>				
Budget (Goa, Daman and Diu) for 1979-80	10-5-1979			0 04
		14-5-1979	†General Discussion	
		14-5-1979	†Discussion and Voting on Demands for Grants on Account (Goa, Daman and Diu).	1 31

@Discussed together
 *Discussed together
 †Discussed together

7 LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1.	Shri Mohd. Shafi Qureshi	22-2-79 to 9-3-79	} 12-4-79
2.	Shri Sakti Kumar Sarkar	19-2-79 to 15-3-79	
3.	Shri Govinda Munda	20-2-79 to 9-3-79	
4.	Shri Mohan Bhaiya	19-2-79 to 18-4-79	
5.	Shri F. P. Gaekwad	26-2-79 to 31-3-79	
6.	Shri Annasaheb Magar	19-2-79 to 18-4-79	
7.	Shri Annasaheb Magar	19-4-79 to 18-5-79	} 16-5-79
8.	Dr. Henry Austin	9-4-79 to 8-5-79	
9.	Shri M. S. Sanjeevi Rao	18-4-79 to 11-5-79	
10.	Shri Sheshrao Deshmukh	21-2-79 to 12-4-79	
11.	Shri Keshavrao Dhondge	17-4-79 to 18-5-79	
12.	Shri K. Chikkalingaiah	9-4-79 to 18-5-79	
13.	Shri Ram Murti	21-3-79 to 18-5-79	

8. MOTIONS

(i) *Motions under Rules 191 and 342*

S. No.	Brief Subject	Motion under Rule	Name of Member who moved	Date(s) of Discussion	Time taken	Ministry/Department concerned	Remarks
					H.M.		
1	Progress of Shri Jayaprakash Narayan's health.	191	Shri A.C. George	22-3-79	0 20	Prime Minister's Office	Adopted unanimously.
2	Twenty-third and Twenty-fourth Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1974-75 and 1975-76 and 1976-77.	342	Shri Dhanik Lal Mandal	9-5-79 10-5-79 14-5-79 15-5-79 16-5-79	14 13	Home Affairs	—
3	Attacks on coloured people in Britain	191	Shri Jyotirmoy Biju	16-5-79	0 2	External Affairs	Discussion not concluded.

(ii) Motion under Rule 388 for suspension of Rule

Brief Subject	Member	Date on which motion moved	Time taken	Remarks
H. M.				
Suspension of proviso to rule .66 in its application to the motions for taking into consideration and passing of the Coconut Development Board Bill, 1978 and the Copra Cess Bill, 1978.	Shri Surjit Singh Barnala	20-2-79	0-01	Adopted.

9. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath/affirmation	Date
1.	Shri P. Shiv Shanker	Secunderabad	Andhra Pradesh	Hindi (affirmation)	19-2-1979
2.	Shri Nandi Yellaiah	Siddipet	Andhra Pradesh	Hindi (Oath)	20-2-1979
3.	Shri Kushabhau Thakre	Khandwa	Madhya Pradesh	Hindi (Oath)	20-2-1979

10. OBITUARY REFERENCES

Sl. No.	Name of particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
1	2	3	4	5	6
					H. M.
1.	Shri S. G. Murugaiyan, Sitting Member of Lok Sabha.	6-1-79	19-2-79	}	
2.	Shri A. Shanker Alva, Member of the Third Lok Sabha.	31-12-78	19-2-79		
3.	Shri M. S. Sugandhi, Member of the Second Lok Sabha.	19-1-79	19-2-79		
4.	Dr. Chandramani Lal Chodhary, Member of the Second and Third Lok Sabha.	7-2-79	19-2-79		0 06
5.	Sardar Jogendra Singh, Member of the Central Legislative Assembly, Constituent Assembly, the Provisional Parliament, First and Second Lok Sabha.	9-2-79	19-2-79		
6.	Shri Baddam Yella Reddy, Member of the First Lok Sabha.	27-12-78	19-2-79		
7.	Shri Bishwanath Jhunjhunwala, Member of the Fifth Lok Sabha.	4-2-79	19-2-79		
8.	Shri P. Ranganath Shenoy, Member of the Fifth Lok Sabha.	9-2-79	21-2-79	0 01	
9.	Shri Mukand Lal Agrawal, Member of the First Lok Sabha.	11-2-79	27-2-79	}	
10.	Shri Moreshwar Dinkar Joshi, Member of the First Lok Sabha.	23-2-79	27-2-79		0 02
11.	Dr. Jairamdas Daulatram, Member of the Constituent Assembly.	28-2-79	2-3-79	0 02	

1	2	3	4	5	6
12.	Shri R. K. Khadilkar, former Deputy Speaker of Lok Sabha.	8-3-79	8-3-79	0 09	
13.	*Shri Jayaprakash Narayan	..	22-3-79	0 40	
14.	Shri H. L. Patwary, Sitting Member of Lok Sabha.	28-3-79	29-3-79	0 20	After obituary references, the House was adjourned for the day.
15.	Shri A. V. P. Asaithambi, sitting Member of Lok Sabha.	7-4-79	9-4-79	1 01	After obituary references the House was adjourned to re-assemble at 2 p.m. as a mark of respect to the memory of Shri A. V. P. Asaithambi.
16.	Raja Mahendra Pratap, Member of the Second Lok Sabha.	29-4-79	30-4-79	0 02	
17.	Shri Venkatarao Tarodekar, Member of the Fourth and Fifth Lok Sabha.	7-5-79	16-5-79	0 01	

*After obituary references the House was adjourned till the 23rd March, 1979. Later on the same day, i.e., 22-3-79, the Speaker directed, under Rule 15, the House to re-assemble at 5 P.M. When the House re-assembled the Prime Minister made a statement apologising for the incorrect information given to the House earlier about the passing away of Shri Jayaprakash Narayan. Thereafter the House adopted a motion wishing him long life and full recovery.

11. PAPERS LAID ON THE TABLE

(i) By Government	1206
(ii) By Private Members	Nil

12. PERSONAL EXPLANATION UNDER RULE 357

Sl. No.	Brief subject	Name of Member who made the personal explanation	Date	Time taken
				H. M.
1.	Certain remarks about Dr. Karan Singh made by Shrimati Akbar Jahan Begum in the House on the 4th April, 1979.	Dr. Karan Singh	12-4-79	0-01
2.	Certain remarks about Shri Baldev Singh Jasrotia made by Shrimati Akbar Jahan Begum in the House on the 4th April, 1979.	Shri Baldev Singh Jasrotia	17-4-79	0-01

13. PETITIONS

Presented by Members 6

14. PRESIDENT'S ADDRESS

Date of address	Dates of discussion on Motion of Thanks	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
19-2-1979	22-2-1979 23-2-1979 26-2-1979 27-2-1979 28-2-1979	564		28-2-1979	19-51	5-3-1979

15. PRIVILEGE MATTERS

S. No.	Brief subject	Name of the member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	Question of privilege given notice of by Shri Kanwar Lal Gupta against Smt. Indira Gandhi and some other persons including certain Members of the other House for entering into the Lok Sabha Chamber and staying there for about four hours after the adjournment of the House on the 19th December, 1978, without the permission of the Speaker and behaving in an undignified way in the Chamber.				
2	Throwing of some papers from the Visitors' Gallery on the floor of the House.				
			22-2-1979	6-02	The Speaker gave his ruling and withheld his consent to the raising of the question of privilege.
			6-9-1979	0-02	The Chairman informed the House that two visitors had thrown some papers from the Visitors' Gallery on the floor of the House earlier during the day, and had made written statements but not expressed regret for their action. The House decided that they had committed a grave offence and were guilty of the contempt of the House. The House further decided that they be kept in the custody of the Watch and Ward Officer till the rising of the House that day and thereafter released with a warning.

H. M.

3. Question of privilege given notice of by Sarvashri Vayalar Ravi and Vasant Sathé against the Deputy Prime Minister and Minister of Finance (Shri Charan Singh) regarding alleged leakage of Budget proposals for 1979-80 before their presentation to Parliament, as published in the *Sunday Northern India Patrika*, Allahabad, and *Morning Echo*, New Delhi.
4. Question of privilege given notice of by Shri Eduardo Falcão against the Minister of Energy (Shri P. Ramachandran) and Shri R. P. Khosla, Joint Secretary, Ministry of Energy regarding alleged untrue information given to Lok Sabha in connection with a Starred Question answered on the 6th December, 1976.
5. Notice received from the High Court of Karnataka in the matter of writ petition requiring the appearance of the Secy. Lok Sabha before the High Court.
6. Question of Privilege given notice of by Shri Jyotirmoy Bose regarding certain observations by a Counsel and a Judge of the Calcutta High Court on the recommendations of the Public Accounts Committee contained in their 176th Report (Fifth Lok Sabha).
7. Question of privilege given notice of by Shri Jyotirmoy Bose regarding an alleged misleading statement made by Shri Pranab Kumar Mukherjee, former Minister of State of Department of Revenue and Banking, on the 19th January, 1976, regarding voluntary disclosures of

H. M.

- 7-3-1979 0-03 The Speaker gave his ruling and withheld his consent to the raising of the question of privilege.
- 8-3-1979 0-03 The Speaker gave his ruling and withheld his consent to the raising of the question of privilege.
- 12-4-1979 0-03 The Speaker observed that as per past practice of the House, the Secretary, Lok Sabha had been asked not to respond to the notice and the Minister of Law was being requested to apprise the High Court of Karnataka of the correct constitutional position in that regard.
- 16-4-1979 0-09 The Speaker gave his ruling and did not accord his consent to the raising of question of privilege.
- 23-4-1979 0-04 The Speaker observed that it appeared that the information given to the House was wholly wrong. The question was whether the House was deliberately misled? If so, who was responsible

income and wealth, in the context of recommendations made by Public Accounts Committee in their 123rd Report (Sixth Lok Sabha).

for that? Government was expected to direct an enquiry into those questions without delay. The Speaker also observed that he would keep the matter pending till the enquiry report was available on the assumption that the enquiry would be held urgently.

16-5-1979 0-06 The Speaker gave his ruling and referred the matter to the Chairman of Rajya Sabha in accordance with the procedure laid down in the Report of the Joint Sitting of the Committees of Privileges of Lok Sabha and Rajya Sabha and adopted by both Houses of Parliament.

8. Question of privilege given notice of by Shri Mallikarjun against the *Hindustan Times* for misreporting certain proceedings of Lok Sabha dated the 16th April, 1979, in its issue dated the 17th April, 1979.

4-5-1979 0-01 The Speaker informed the House that both the editor and publisher of the *Hindustan Times* had deeply regretted the inaccuracy. In view of the apology tendered by them the matter was treated as closed.

9. Question of privilege given notice of by Shri P.M. Sayeed against the Speaker, Lok Sabha for allegedly making derogatory remarks about the Members of Parliament and the House in a speech delivered by the Speaker on the 12th May, 1979, under the auspices of Vaidhant Vyakhyanamala at Pune.

16-5-1979 0-05 The Speaker gave his ruling and did not accord his consent to the raising of question of privilege.

16. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists for Oral Answers.	*1194
Number of Questions orally answered	406

(ii) Unstarred

Number of Questions put down in Question Lists for written answers and written answers furnished	**11472
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(iii) Short Notice

Number of Questions put down in Short Notice Question Lists	4
Number of Questions orally answered	4

*Includes 30 Starred Questions withdrawn by the Members/postponed/deleted from the Lists/transferred from one Ministry to another.

**Includes 255 Unstarred Questions withdrawn by the Members/deleted from the Lists/transferred from one Ministry to another.

**(19) Half-an-hour Discussion Arising out of Answers
to Questions**

Sl. No.	Brief subject	Name of the Member who raised the discussion	Date	Ministry	Time taken Hr. Ms.
1.	Provision of employment during the next ten years.	Prof. Samar Guha	2-3-79	Planning	0'37
2.	Shortage of Coal	Shri Eduardo Falciro	8-3-79	Energy	0'35
3.	Naga attack on Border Villages of Assam	Shri Purnanarayan Sinha	16-3-79	Home Affairs	0'40
4.	Expeditious disposal of claims for grant of ex-gratia compensation for properties left in former East Pakistan.	Prof. Samar Guha	6-4-79	Commerce, Civil Supplies and Corp.	0'38
5.	Postal Accounts in Haryana	Smt. Mrinal Gore	11-4-79	Communications	0'30
6.	Schemes for development of Chambal Valley Area	Shri Arjun Singh Bhadoria	20-4-79	Planning	0'35
7.	Alleged irregularities in I.I.T., Kanpur	Dr. Ramji Singh	27-4-79	Education, Social Welfare and Culture.	0'56
8.	Violation of FERA by Parle Group of Companies	Shri K. Lakkappa	4-5-79	Finance	0'40
9.	Alleged charges against Swadeshi Polytex Limited.	Shri Bhanu Kumar Shastri	10-5-79	Law, Justice and Company Affairs.	0'85
10.	Implementation of Prohibition Policy in States	Shri Eduardo Falciro	18-5-79	Education, Social Welfare and Culture	0'35

17. RESOLUTIONS
(i) Government Resolution

Sl. No.	Brief subject	Name of the Minister who moved	Date of moving & discussion	Time taken	Ministry/Deptt. concerned	Remarks
1.	Approval of recommendations made in certain paras contained in the Fifth Report of the Railway Convention Committee, 1977 appointed to review the rate of dividend payable by the Railway undertaking to general revenue.	Prof. Madhu Dandevate	16-3-79 19-3-79	5.16	Railways	Adopted.

(ii) Statutory Resolution

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1.	Approval of notification increasing the export duty on raw cotton and levying an export duty on turmeric.	Section 8(2) read with section 7(3) of the Customs Tariff Act, 1975.	Shri Satish Agrawal.	5-3-79	H. M. 1.35	Finance	Adopted.

(iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of the Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
1	2	3	4	5	6	7
1.	Remunerative prices to the growers of commercial crops.	Shrimati Ahilya P. Rangnekar	15-12-78 (Sixth Session) 2-3-79	H.M. 0:30 (Excluding 2 hours and 10 minutes taken during the Sixteenth Session)	Agriculture and Irrigation.	Withdrawn.
2.	Wage negotiations of public sector undertakings.	Shri Dinen Bhattacharya	2-3-79	1:30	Labour, Finance	Withdrawn.
3.	Ban on Cow slaughter	D. Ramji Singh	2-3-79 16-3-79 30-3-79 12-4-79	7:22	Agriculture and Irrigation.	Adopted
	Procedure followed regarding promotion of a judge.	Shri C.M. Stephen	12-4-79 27-4-79	2:59	Law, Justice and Company Affairs.	Discussion not concluded.

* Discussed together with the Demands for Grants in respect of Budget (Railways) for the year 1979-80 and Supplementary Demands for Grants in respect of Budget (Railways) for the year 1978-79.

18. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Under rule	Name of Member who raised discussion	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
					H.M.		
1.	Chinese invasion of Vietnam and the consequent threat to the freedom of nations in Asia.	193	Shri Bedabrata Barua.	21-2-79 22-2-79	3' 37	External Affairs	
2.	Serious situation that has developed in Jammu and Kashmir State as a result of continued regional imbalances and the campaign of repression launched against the people.	193	Dr. Karan Singh	22-2-79	1' 22	Home Affairs	
3.	Statement made by the Minister of Home Affairs on 18-4-79 regarding the situation in Jamshedpur.			18-4-79	3' 12	Home Affairs	
4.	Reported large-scale violence in New Delhi during procession of Youth Congress (I) on 1-5-79.			3-5-79	2' 34	Home Affairs	
5.	Alleged payment of foreign money for elections in India by the American Government as disclosed by Mr. Moynihan in his book 'A Dangerous Place'.	193	Shri Kanwar Lal Gupta	7-5-79	3' 50	Home Affairs	
6.	Statement made by the Minister of Home Affairs on 30-4-79 announcing decision of the Government to refer the corruption charges against the family members of the Prime Minister and the former Home Minister to a retired Judge of the Supreme Court.	193	Shri C.M. Stephen	17-5-79	1' 38	Home Affairs	

19. SPEAKER/DEPUTY SPEAKER

Announcements/Rulings/Reference

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Adjournment of House at 4-30 P.M. on 28-2-79 to re-assemble at 5 P.M. for the presentation of the General Budget.	Speaker	28-2-79
2.	Use of languages other than Hindi or English during Question Hour.	Speaker	20-3-79
3.	Request made by Shri Eduardo Faleiro and the Leader of the Opposition on the 19th March, 1979 for statement by the Government on the visit of Mr. Kosygin, Chairman of the Council of Ministers of USSR, and for laying the treaties and agreements signed with Mr. Kosygin, on the Table of the House.	Speaker	20-3-79
4.	Clarifying that in case of important talks taking place between the Prime Minister or other Ministers with foreign leaders and any agreement entered into between them, if either the Leader of any Party/Group, or a fairly large number of Members write to the Speaker for a statement by the Government, the Speaker would request the Government to make a statement, place the agreement and/or the communique issued, on the Table of the House.	Speaker	20-3-79
5.	A notice given by Shri K. P. Unnikrishnan seeking permission to move a motion relating to the proceedings of the House dated the 22nd March, 1979.	Speaker	27-3-79
6.	*Death of Shri H. L. Patwary, a sitting Member of the House, at New Delhi.	Speaker	28-3-79
7.	Presentation of reports of the Sub-Committee on Defence of the Estimates Committee on (i) Assessment of Potential Threat to India's Security and (ii) Modernisation of Defence—Navy, containing information of classified nature, by the Chairman of the Estimates Committee to the Speaker.	Speaker	16-4-79

*As a mark of respect to the memory of the deceased, the House was adjourned at 5-49 P.M. for the day.

1	2	3	4
8.	Presentation of reports of the Sub-Committee on Defence of the Estimates Committee on (i) Modernisation of Defence—Air Force, (ii) Modernisation of Defence—Army and (iii) Ministry of Defence—General Matters, containing information of classified nature, by the Chairman of the Estimates Committee to the Speaker.	Speaker	3-5-79
9.	Time for giving notices of Adjournment Motions, Calling Attention etc., consequent upon the change in the Hours of sittings of Lok Sabha with effect from Tuesday, the 8th May, 1979.	Deputy Speaker	7-5-79
10.	Giving expression to the deep sense of sorrow of the House at the serious loss of life and property suffered by the people living in Andhra Pradesh and Tamil Nadu as a result of the cyclone.	Speaker	17-5-79

20. STATEMENTS

(i) Suo-moto statements made/laid by Minister under Rule 37a

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H. M.
1.	Visit of the Prime Minister to Sri Lanka.	Shri Morarji R. Desai	20-2-79	0—05
2.	Visit of Minister of External Affairs to China from 12th to 18th February, 1979.	Shri Atal Bihari Vajpayee	21-2-79	0—19
3.	Government business for the week commencing the 26th February, 1979.	Shri Ravindra Varma	23-2-79	0—02
4.	Government business for the week commencing the 5th March, 1979.	Shri Larang Sai	2-3-79	0—04
5.	Clarifying the position in regard to the matter raised under rule 377 by Shri Mallikarjun in the House on the 2nd March, 1979 regarding purchase of transport aircraft G-222 manufactured by Aeritalia.	Shri Sher Singh	5-3-79	0—05
6.	Clarifying the position in regard to the observations made by Shri Vasant Sathe in the House on the 1st March, 1979, in connection with the appointment of a Judge to the Delhi High Court.	Shri Shanti Bhushan	6-3-79	0—06
7.	Government business for the week commencing the 12th March, 1979.	Shri Ravindra Varma	9-3-79	0—01
8.	Presence of U. S. Naval task force in the Gulf Area.	Shri Atal Bihari Vajpayee	12-3-79	0—02
9.	Clarifying certain information given to the House on the 7th March, 1979, in response to Calling Attention regarding the reported decision of the Additional Session Judges and Magistrates in Delhi to march to Parliament House on 16th March, 1979.	Shri Shanti Bhushan	13-3-79	0—01
10.	Government business for the week commencing the 19th March, 1979.	Shri Ravindra Varma	16-3-79	0—09

1	2	3	4	5
				H. M.
11.	Condition of Shri Jayaprakash Narayan and the medical treatment given to him.	Shri Rabi Ray	21-3-79	0-04
12.	Incorrect information given to the House about the passing away of Shri Jayaprakash Narayan.	Shri Morarji R. Desai	22-3-79	0-07
13.	Visit to India of the Soviet Prime Minister, Mr. Alexei Kosygin.	Shri Morarji R. Desai	26-3-79	0-04
14.	Import Export Policy for the year 1979-80.	Shri Mohan Dharia	30-3-79	0-06
15.	Dearness allowance of Central Government employees and other related matters.	Shri Charan Singh	30-3-79	0-10
16.	Revision of dearness allowance and pension admissible to personnel of the Defence Services.	Shri Jagjivan Ram	2-4-79	0-08
17.	Revision of steel prices	Shri Biju Patnaik	6-4-79	0-06
18.	Decisions taken on price and procurement policy for Rabi Cereals, 1979-80 marketing season.	Shri Surjit Singh Barnala.	12-4-79	0-03
19.	Situation in Jamshedpur	Shri H. M. Patel	12-4-79	0-04
20.	Commission of Inquiry on Large Industrial Houses headed by Shri A. K. Sarkar, formerly Chief Justice of India.	Shri George Fernandes	18-4-79	0-12
21.	Situation in Jamshedpur	Shri H. M. Patel	18-4-79	0-10
22.	Visit of the Prime Minister to Bangladesh.	Shri Morarji R. Desai	19-4-79	0-10
23.	'Land deal' by Shri Guru Dutt Solanki and Shri Gobind Singh in Uttar Pradesh.	Shri H. M. Patel	20-4-79	0-04
24.	Government business for the week commencing the 23rd April, 1979.	Shri Ravindra Varma	20-4-79	0-05
25.	Cow protection	Shri Morarji R. Desai	26-4-79	0-03
26.	Visit of the Minister of Home Affairs to Jammu and Kashmir on the 22nd and 23rd April, 1979.	Shri H. M. Patel	27-4-79	0-06
27.	Government business for the week commencing the 30th April, 1979.	Shri Ravindra Varma	27-4-79	0-05
28.	Allegations of corruption charges against the family members of the Prime Minister and the former Home Minister.	Shri H. M. Patel	30-4-79	0-04

1	2	3	4	5
				H. M.
29.	Support price for Tur (Arhar), Moong and Urad for the marketing year 1979-80.	Shri Surjit Singh Barnala.	2-5-79	0-01
30.	Foreign Trade Policy for the year 1979-80.	Shri Mohan Dharia	3-5-79	0-21
31.	Findings of the Inquiry Committee on Dr. Ram Manohar Lohia's treatment and action taken by Government thereon.	Shri Rabi Ray	3-5-79	0-12
32.	Decisions of the Government on the recommendations of the High Level Committee on the Cement Industry.	Shri George Fernandes	3-5-79	0-04
33.	Government business for the week commencing the 7th May, 1979.	Shri Ravindra Varma	4-5-79	0-15
34.	Reduction in prices of cotton cloth and cotton yarn.	Shri George Fernandes	10-5-79	0-09
35.	Government business for the week commencing the 14th May, 1979.	Shri Ravindra Varma	10-5-79	0-40
36.	Appointment of Expenditure Commission and its terms of reference.	Shri Charan Singh	10-5-79	0-03
37.	Constitution of a Committee to review the working of the Life Insurance Corporation of India and to suggest measures for improvement.	Shri Charan Singh	16-5-79	0-05
38.	Wage negotiations in the coal industry.	Shri P. Ramachandran	16-5-79	0-03
39.	Appointment of an Expert Committee of economists and tax administrators to study the impact of concessions provided in tax laws on the techniques of production used in industry and make recommendations for reform.	Shri Charan Singh	18-5-79	0-03

(ii) Statement under Direction 115

Brief Subject	Name of Member who made the statement	Minister who made the statement in reply	Date	Time taken
				H. M.
Certain information given by the Minister of State for Steel and Mines on the 6th March, 1979 in answer to Unstarred Question No. 2023 regarding fictitious contract of Babudih slag dump of TISCO.	Shri A. K. Roy	Shri Karia Munda	15-5-79	0-03

(iii) *Matters under Rule 377*

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement	Date	Time taken
1	2	3	4	5	6
					H. M..
1.	International Film Festival held in New Delhi.	Shri Ugrasen		21-2-79	0—02
2.	Promotion prospects of the Officers of the Defence Services and the disparity in the status and rank between the military and civilian officers.	Shri Shambhu Nath Chaturvedi	..	21-2-79	0—03.
3.	Foreign intelligence agents in Sunderbans in West Bengal.	Shri Jyotirmoy Bosu	..	21-2-79	0—01
4.	Reported steep fall in the market prices of <i>Dhania</i> in the current crop season.	Dr. Vasant Kumar Pandit	..	21-2-79	0—02
5.	Medical treatment to Khan Abdul Ghaffar Khan in India.	Prof. Samar Guha	..	21-2-79	0—03.
6.	News published in <i>Hindu</i> dated 14-2-79 about the mal-treatment of a lawyer in police station in the Union Territory of Pondicherry.	Shri K. Gopal	..	22-2-79	0—03.
7.	Purchase of blankets for Armed Forces from the Ordnance Clothing Factory at Shahjahanpur.	Shri Surendra Bikram		22-2-79	0—01
8.	Reported beating of students, who were agitating against bus fare hike by the Delhi Transport Corporation, by the Delhi Police.	Shri Bhagat Ram	..	22-2-79.	0—03.

1	2	3	4	5	6
					H. M.
9.	Reported non-availability of explosive for use in mining operations in all mica mines resulting in unemployment to 50,000 mica labourers.	Shri R.L.P. Verma		22-2-79	0-01
10.	Calling off of the jute workers' strike in West Bengal.	Shri Sougata Roy		23-2-79	0-02
11.	Financial assistance to farmers of certain districts of Maharashtra whose crops were damaged due to heavy rains and hailstones.	Shri R. K. Mhalgi	..	23-2-79	0-02
12.	Request by the Government of Kerala for rescinding notification by which coconut husk and coir fibre had been declared as essential commodities.	Shri K. A. Rajan		23-2-79	0-02
13.	Need for proper planning to control the floods to obviate the sufferings of the people and saving the Crops.	Shrimati Chandravati	..	23-2-79	0-01
14.	Reported closure of Berar Oil Industry at Akola for want of Coal.	Shri Vasant Sathe	..	23-2-79	0-01
15.	Movement of Coal by Railways.	Shri P. Rajagopal Naidu	..	26-2-79	0-02
16.	Need for financial assistance to the farmers of Dhar, Khargaon etc. areas of Madhya Pradesh whose crops were damaged due to heavy hailstorms.	Shri Bharat Singh Chowhan	..	26-2-79	0-02
17.	Reported closure of Kanpur Jute Industry resulting in unemployment to 1500 workers.	Shri Dinen Bhattacharya		26-2-79	0-03
18.	Spreading of Jaundice in an epidemic form in certain areas of Maharashtra.	Shri R. K. Mhalgi		26-2-79	0-02
19.	Reported curtailment of facilities and benefits to the employees of the Central Public Works	Dr. Vasant Kumar Pandit	..	27-2-79	0-02

1	2	3	4	5	6
					H. M.
	Department working on Mahinder High Way Project in Nepal.				
20.	Reported strike by the Transporters of diesel in Maharashtra causing difficulties to farmers.	Shri Keshavrao Dhondge		27-2-79	0-01
21.	Reported notices served by all unions of Textiles mills and Textiles Workers' Associations to go on strike with effect from the 15th March, 1979.	Shri Dhirendranath Basu	..	27-2-79	0-02
22.	Reported arrest of a Sikh Youth by U. K. police for wearing 'Kara' (steel Bangle), describing it as an offensive weapon.	Shri Balwant Singh Ramoowalia		27-2-79	0-01
23.	Reported strike by the workmen of the Garden Reach Ship-builders and Engineers Limited for the redressal of their grievances.	Shri Somnath Chatterjee	Shri Sher Singh	27-2-79	0-02
24.	Supply of sulphur to sulphur-based industries particularly fertilisers.	Shri K. Lakkappa		1-3-79	0-05
25.	Reported steep fall in the prices of potatoes thereby causing hardship to potato growers.	Shri Bhagat Ram		1-3-79	0-01
26.	Kerala State Cashew Development Corporation.	Shri K. A. Rajan		1-3-79	0-02
27.	Problems of teachers and students in the country.	Shri Dilip Chakravarty		1-3-79	0-02
28.	Treatment meted out to Kisan Satyagrahis released from Tihar Jail on the 28th February, 1979.	Shri Raj Narain		1-3-79	0-02
29.	Purchase of transport aircraft G-222 manufactured by Aeritalia.	Shri Mallikarjun	Shri Sher Singh	2-3-79 *5-3-79	0-05

*Statement made by the Minister.

1	2	3	4	5	6
					H.M.
30.	Need for proper identification of Bangladesh nationals coming to Assam without causing harassment to the Indian citizens.	Shri Ahmed Hussain	..	2-3-79	0-03
31.	Reported agitation by the employees of Shipping Corporation of India for the redressal of their grievances.	Shri Samar Mukherjee	..	2-3-79	0-04
32.	Reported non availability of envelopes in Parliament House Post Office and other Post Offices.	Dr. Ramji Singh		2-3-79	0-01
33.	Need for a uniform pattern of education in the country.	Dr. Vasant Kumar Pandit.	..	5-3-79	0-02
34.	Reported resentment among the people of North Bihar due to cancellation of certain trains including Kosi-Express.	Shri Ram Vilas Paswan.	..	5-3-79	0-02
35.	Reported damage caused to the statues of Netaji Subhash Chandra Bose and Mahatama Gandhi in Andhra Pradesh.	Shri Keshavrao Dhondge.		6-3-79	0-02
36.	Maharashtra State Road Transport Corporation.	Shri R.K. Mhalgi	..	6-3-79	0-02
37.	Reported shortage of Railway wagons for transporting the salt in various parts of the country.	Shri Vasant Sathé		6-3-79	0-02
38.	Petro-Chemical Complex in Kerala.	Shri K.A. Rajan		6-3-79	0-01
39.	Reported retrenchment of the workers of Simplex Concrete Pipes (India) Private Limited and the demand for their reinstatement.	Shri Krishna Chandra Halder.	..	6-3-79	0-02
40.	Reported low and unremunerative prices of jaggery.	Shri P. Rajagopal Naidu.	..	7-3-79	0-01
41.	Reported non-allocation of wheat and rice to Bihar to meet the requirement of 'Food for work Scheme'.	Shri L.L. Kapoor	-	7-3-79	0-01

1	2	3	4	5	6
					H. M.
42	Reported bus accident on the 27th February, 1979 in Nepal.	Shri Raj Narain	Shri Samarendra Kundu	7-3-79	0-06
43	Management and control of power distribution in the country.	Prof P. G. Mavalankar	..	7-3-79	0-02
44	Reported theft of steel worth about rupees two lakhs from the premises of Jawaharlal Nehru University.	Shri O.P. Tyagi	..	8-3-79	0-01
45	Need for providing an additional all-weather ship for the people of Union Territory of Lakshadweep.	Shri P.M. Sayeed	..	8-3-79	0-01
46	Reported murder of Jesuit Priest Father Francis Martinsek at Mokameh in Bihar.	Shri A.C. George	..	9-3-79	0-02
47	Reported hardship faced by the opium growers of Madhya Pradesh and Rajasthan due to hail-storm and untimely rains.	Dr. Laxmi Narayan Pandey	..	12-3-79	0-02
48	Condition of workers of Madhya Pradesh working in Haryana Canal Construction works.	Shri Bhagat Ram	..	12-3-79	0-02
49	Reported unhelpful attitude of the Indian Council of Medical Research towards the school of Tropical Medicine Calcutta about the research project on Kala-azar in Eastern India.	Shri Krishna Chandra Halder	..	13-3-79	0-02
50	Reported adulteration of Cement being supplied to Assam.	Shri Purnanarayan Sinha	..	13-3-79	0-02
51	Reported difficulties faced by the paddy growers of Andhra Pradesh in regard to the purchase of their produce by the Food Corporation of India.	Shri Kommareddi Suryanarayana	..	15-3-79	0-03
52	Reported deaths and heavy losses caused by hailstorms in certain States.	Shri Raghavji	..	15-3-79	0-03

1	2	3	4	5	6
					H. M.
53	J K. Manufacturers Limited, Kanpur.	Shri Pius Tirkey		15-3-79	0-01
54	Reports of hunting and killing of the McQueen bustard, a protected species of birds, in Saurashtra (Gujarat) by a foreigner.	Shri Hari Vishnu Kamath	Shri Samarendra Kundu	15-3-79	0-04
55	Emergency Excesses Inquiry Authority Manipur.	Shri Vasant Sathe.	..	16-3-79	0-03
56	Reported Copying in the examinations of Meerut University and other places.	Shri Kanwar Lal Gupta	..	19-3-79	0-03
57	Lock out in the Bharat Electronics Limited, Ghaziabad.	Shri R.L.P. Verma	Shri Sher Singh	19-3-79	0-04
58	Reported difficulties of the farmers in the flood affected districts of West Bengal.	Shri Raj Krishna Dawn	..	19-3-79	0-02
59	State of health of Loknayak Jayaprakash Narayan.	Prof. Samar Guha	..	20-3-79	0-03
60	Trustees of Bombay Port Trust representing Trade and industry.	Shri R.K. Mhalgi		20-3-79	0-03
61	Allotment of iron and steel material to Tamil Nadu and non-availability of railway wagons for its transportation.	Dr. P.V. Periasamy		20-3-79	0-02
62	Observance of 8th April, 1979 as a solemn occasion in the memory of Saheed Bhagat Singh and B.K. Dutt.	Shri Annasaheb Gotkhinde.		20-3-79	0-01
63	Reported decision of the Central Hindi Committee about the use of Hindi by the banks and public sector undertakings located in Hindi speaking areas for correspondence with local people.	Shri C.N. Visvanathan.		20-3-79	0-02
64	Map published in 1977 edition of a book "The New Book of Knowledge" Volume 3, by a publication company Grolier Inc., in New York.	Shri Vayalar Ravi		21-3-79	0-02

1	2	3	4	5	6
					H.M.
65	Open heart surgery in All India Institute of Medical Science.	Shri Kusuma Krishna Murthy.		21-3-79	0-03
66	Reported agitation by the primary school teachers of Delhi to press their demands.	Shri Vinayak Prasad Yadav.		21-3-79	0-01
67	Functions organised in honour of the Soviet Prime Minister under auspices of the Indo-Soviet Cultural Society.	Dr. Ramji Singh		21-3-79	0-02
68	Joint statement issued by the Prime Ministers of India and the Soviet Union.	Shri Raj Narain		21-3-79	0-05
69	Reported difficulties faced by the farmers of Farrukhabad district of Uttar Pradesh about storage of potatoes.	Shri Ram Prakash Tripathi.	..	22-3-79	0-03
70	Reported shortage of Coal and kerosene in Uttar Pradesh.	Shri Harikesh Bahadur.	..	22-3-79	0-02
71	Reported short and irregular supply of Coal to Gujarat.	Shri Ahsan Jafri	..	22-3-79	0-01
72	An advertisement given by the Coal India Limited about Coal.	Shri A.C. George	..	22-3-79	0-02
73	Reported agitation by the farmers of Kanjhwala.	Shrimati Chandravati.	..	22-3-79	0-01
74	Reported atrocities on Harijans in Bihar.	Shri Ram Vilas paswan	..	23-3-79	0-03
75	Indian Institute of Technology, Kanpur.	Shri Brij Bhushan Tiwari.	..	23-3-79	0-06
76	Need for Uniform Industrialisation in Uttar Pradesh.	Shri Surendra Bikram.	..	23-3-79	0-02
77	Arjuna Awards given by the All India Council of Sports.	Shri Sougata Roy.	..	23-3-79	0-02
78	Address delivered by the Governor of Bihar to the Joint Session of the Bihar Legislature on the 19th March, 1979.	Shri K. Lakkappa.		23-3-79	0-02

1	2	3	4	5	6
					H. M.
79.	Strike by the employees of Garden Reach Ship Builders and Engineers, Limited, Calcutta.	Shri Jyotirmoy Bosu, [Shri Sher Singh.		23-3-79	C—C2
80.	Protection to Bhikshus and their religious centres.	Shri R. L. Kureel		26-3-79	C—03
81.	Reported atrocities on Adivasis in Bihar.	Shri Vinayak Prasad Yadav.		26-3-79	0—02
82.	A film entitled "Great Gambler".	Shri Kacharulal Hemraj Jain.		26-3-79	0—02
83.	Discharge of polluted water from a factory into the Chaliyar river Kerala.	Shri C. K. Chandra-ppan.		26-3-79	0—03.
84.	University Grants Commission.	Shri Shambhu Nath Chaturvedi		27-3-79	0—04
85.	Diversification of Fertilizers and Chemicals Travancore Limited, Kerala.	Shri K. A. Rajan		27-3-79	0—01
86.	Demands of employees of the Indian Council of Agricultural Research, Pusa, New Delhi.	Shri Shiv Narain Sarsonia.		27-3-79	0—02
87.	Reported serious explosion and fire in Naptha Plant of Fertilizers and Chemicals Travancore Limited, Kerala.	Shri A. C. George		27-3-79	0—02
88.	Reported strike of Dock Labour Board and other Labour Unions at Calcutta and Haldia Ports.	Shri Dhirendranath Bosu.		28-3-79	0—05.
89.	Reported disappearance of Ship M. V. ARABA.	Dr. Subramaniam Swamy.		28-3-79	0—04
90.	Reported Criminal assault on certain nurses in Basti town of Uttar Pradesh.	Shri V. M. Sudheeran		28-3-79	0—03
91.	Reported satyagraha by refugees in Delhi and Jammu and treatment meted out to them in Tihar Jail, New Delhi.	Shri Baldev Singh Jasrotia.		30-3-79	0—03.
92.	Reported acquisition of land from Adivasis in Rourkela.	Shri D. Amat		30-3-79	0—02
93.	Alva Commission Report on the medical treatment of Shri Jayaprakash Narayan.	Shri Hari Vishnu Kamath.		2-4-79	0—02

1	2	3	4	5	6
					H. M.
94.	Reported shortage of Coal in Madhya Pradesh and non-availability of railway wagons for its transportation.	Dr. Laxmi narayan Pandey.		2-4-79	0-02
95.	Reported decision of Delhi Administration to open wine shops in residential Colonies.	Shri Ram Vilas Paswan.		2-4-79	0-02
96.	State of health of Acharya J. B. Kripalani.	Shri Vinayak Prasad Yadav.		2-4-79	0-02
97.	Declaration of 14th April as a holiday on account of the birthday of Dr. B. R. Ambedkar.	Shri S. S. Lal		2-4-79	0-02
98.	Reported scarcity of furnace oil in Bombay region.	Shri S. R. Damani		2-4-79	0-02
99.	Policy in regard to reservation of items for production in the small scale units.	Dr. Vasant Kumar Pandit.		3-4-79	0-02
100.	Coverage of news by All India Radio and Doordarshan about agricultural workers' demonstration and rally at New Delhi on the 20th March, 1979.	Shri P. K. Kodiyan		3-4-79	0-03
101.	Demands of the mill workers of the Marathwada Division of the National Textile Corporation.	Shri Keshavrao Dhondge		3-4-79	0-03
102.	Reported inadequate supply of electricity, kerosene and coal in West Bengal.	Shri Raj Krishna Dawn		3-4-79	0-08
103.	Reported scarcity of wheat, salt, sugar, kerosene, cement and steel in Assam and North Eastern region.	Shri Purnanarayan Sinha.		3-4-79	0-03
104.	Auction of plots by Delhi Development Authority.	Shri Sharad Yadav		3-4-79	0-07
105.	Death sentence awarded to Shri Z. A. Bhutto, former Prime Minister of Pakistan.	Shri Jyotirmoy Bosu	Shri Morarji R. Desai	3-4-79	0-05
106.	Situation in Jammu and Kashmir.	Shri Mohd. Shafi Qureshi.		6-4-79	0-01
107.	Metro Railway Project in Calcutta.	Shri Somnath Chatterjee.		6-4-79	0-02

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108.	Reported non-coverage by All India Radio of the news about the elections to the Shiromani Gurdwara Prabandhak Committee.	Shri Balwant Singh Ramoowalia		6-4-79	0-02
109.	Reported irregularities in the Railway Booking Office at Trivandram Central	Shri N. Sreekantan Nair		6-4-79	0-02
110.	National Thermal Power Corporation.	Shri Robin Sen		6-4-79	0-03
111.	Need for immediate supply of fodder to Ladakh.	Shrimati Parvati Devi		6-4-79	0-04
112.	Reported attack by armed bandits on Saint Annes Convent Girls School at Sasaram town in Bihar.	Shri A. C. George		6-4-79	0-03
113.	List of persons who participated in the auction of plots by Delhi Development Authority on the 17th January, 1979.	Shri Raj Narain		6-4-79	0-22
114.	Execution of Mr. Solomon Mahlangu, Leader of the South African people.	Prof. Samar Guha	Shri Samarendra Kundu	6-4-79	0-02
115.	Reported fabulous salaries drawn by top executives of companies.	Shri K. Lakkappa		9-4-79	0-05
116.	Increase in price of matches produced in the non-mechanised sector and the need to set up cottage units for production of matches in Rajasthan.	Shri S. S. Lal		9-4-79	0-05
117.	Steps taken to minimise the risks at nuclear plants and to avoid the hazards in the use of nuclear technology.	Shri Eduardo Faleiro		9-4-79	0-03
118.	Strike by Delhi School Teachers.	Dr. Laxminarayan Pandey		9-4-79	0-01
119.	Reported non-payment of salary to the staff by M/s Armstrong Smith Limited, Calcutta.	Shri Krishna Chandra Halder		9-4-79	0-02
120.	Reported attack by certain armed people on Neo Buddhists in a village in Aurangabad district of Maharashtra.	Shri Keshavrao Dhondge		9-4-79	0-01

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121.	Reported refusal of Madhya Pradesh Government to accept a CBI enquiry into the alleged collection of funds from industrialists in Durg (Madhya Pradesh) as suggested by the Minister of Tourism and Civil Aviation.	Shri Brij Bhushan Tiwari		9-4-79	0-02
122.	Need for the abolition of capital punishment.	Shri Ram Vilas Paswan	..	11-4-79	0-04
123.	Amenities to the workers of the Steel Yard in Mandi Govind Garh, Punjab.	Shri P. Rajagopal Naidu		11-4-79	0-03
124.	Reported strike by the employees of Indian Agricultural Research Institute, Pusa, New Delhi.	Shri Sougata Roy	..	11-4-79	0-02
125.	Reported power crisis in West Bengal.	Prof. Samar Guha		11-4-79	0-02
126.	Reported termination of services of certain civilian employees of Indian Navy working in Andaman and Nicobar Islands.	Shri Manoranjan Bhakta	..	12-4-79	0-02
127.	Need for an enquiry into the narrow escape from an accident between Rajdhani Express and a stationary train at Bharthana station.	Shri Mukunda Mandal	..	12-4-79	0-02
128.	Reported crisis in the Coir Industry in Kerala.	Shri Vayalar Ravi	..	12-4-79	0-04
129.	Need for a new Wage Agreement for Steel Industry workers.	Shri Robin Sen	..	12-4-79	0-02
130.	Employees on deputation with the Food Corporation of India.	Shri Dilip Chakravarty	..	12-4-79	0-04
131.	Situation in Jamshedpur .	Shri Vinayak Prasad Yadav		12-4-79	0-04
132.	Landing facilities at Gauhati airport and other airports of the North East.	Shri Purnanarayan Sinha		16-4-79	0-02
133.	Need for conversion of Hyderabad airport into an International airport.	Shri P. Rajagopal Naidu	..	16-4-79	0-02

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134.	Reported hunger strike in Delhi by Photographers and dealers in photographic material due to shortage of film rolls.	Dr. Vasant Kumar Pandit.	..	16-4-79	0-02
135.	Reported refusal by banks to accept low denomination currency notes in Agra.	Shri Shambhu Nath Chaturvedji		16-4-79	0-02
136.	Reported plan to demolish the Western Court Hostel for Members of Parliament.	Shri Hari Vishnu Kamath.	..	16-4-79	0-01
137.	Reported exchange of forged American dollars for Indian currency from a bank in Delhi by a German Lady.	Shri Brij Bhushan Tiwary.	..	17-4-79	0-02
138.	Canteen workers of Department of Statistics, Hans Bhawan, New Delhi.	Shri Ramdas Singh		17-4-79	0-04
139.	Reported irregular supply of soft coke to Bankura district of West Bengal.	Shri A. K. Saha	..	17-4-79	0-07
140.	Reported rise in prices of Gold and silver in Bombay bullion market.	Shri Ugrasen	..	17-4-79	0-01
141.	Spreading of desert area in Rajasthan.	Ch. Hari Ram Makkasar.	..	18-4-79	0-02
142.	Development of Cochin port.	Shri K. A. Rajan	..	18-4-79	0-02
143.	Reported closure of Guru Nanak Thermal Plant at Bhatinda for want of coal.	Shri Bhagat Ram		18-4-79	0-03
144.	Reported shortage of diesel and petrol in Cannanore district of Kerala.	Shri Rama Chandran Kadannappalli.	..	18-4-79	0-02
145.	Reported unauthorised constructions in Delhi.	Shri Kacharulal Hemraj Jain.	..	19-4-79	0-05
146.	Policy of distribution of imported cashew-nuts.	Shri Dilip Chakravarty	..	19-4-79	0-02
147.	Reported shortage of coal in Punjab.	Shri Balwant Singh Ramoowalia.	..	19-4-79	0-01
148.	Agricultural and landless labourers in Morena and Gwalior divisions of Madhya Pradesh.	Shri Chhabiram Argal.	..	19-4-79	0-03

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149.	Short supply of diesel oil and kerosene to West Bengal.	Shri Somnath Chatterjee.		19-4-79	0-02
150.	Reported attack on the residence of the Leader of the Opposition in Karnataka Legislative Council.	Shri S. Nanjeshha Gowda.		19-4-79	0-22
151.	Procurement of wheat in Madhya Pradesh.	Shri Raghavji		20-4-79	0-01
152.	Reported non-supply of wagons by the South Central Railway for movement of agricultural products from Nizamabad Agricultural Markets thereby causing hardship to the farmers of Telengana region in Andhra Pradesh.	Shri M. Satyanarayan Rao.		20-4-79	0-01
153.	Reported relay fast by the Jawaharlal Nehru University Staff Association to press their demands.	Shri Krishna Chandra Haldar.		20-4-79	0-02
154.	Reported fire in a godown of Food Corporation of India near Raipur (Madhya Pradesh).	Shri Govind Ram Miri.		20-4-79	0-02
155.	Proposed agitation in the coastal areas of certain districts of Kerala for delay in completion of Mangalore-Cochin-Trivandrum Highway.	Shri A. C. George		20-4-79	0-03
156.	New Coach building project in Kerala.	Shri B. K. Nair		23-4-79	0-01
157.	Reported stoppage of teaching of Hindi in Tamil Nadu.	Shri Nawab Singh Chauhan.		23-4-79	0-01
158.	Reported atrocities on Telugu people in Sonabeda Koraput, district, Orissa.	Sh. P. Rajagopal Naidu.		23-4-79	0-01
159.	Reported non-availability of railway wagons in Saurashtra region of Gujarat for transportation of essential commodities to other places.	Shri Dharmasinhbhai Patel.		23-4-79	0-02
160.	Reported shortage of newsprint and other varieties of paper in the country.	Dr. Laxminarayan Pandey.		23-4-79	0-02

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161.	Indefinite fast undertaken by Acharya Vinoba Bhave on the issue of total ban on cow slaughter in the country.	Prof. Samar Guha		23-4-79	0-05
162.	Disposal of pending applications of prospective non-resident Indian investors for import of machines.	Dr. Vasant Kumar Pandit.		24-4-79	0-02
163.	Reported non-availability of wagons on Jabalpur-Itarsi section of Central Railway for the movement of grains and pulses.	Shri Hari Vishnu Kamath.		24-4-79	0-02
164.	Location of Central Sector units in Kerala.	Shri K. A. Rajan		24-4-79	0-02
165.	Demonstration by teachers for the withdrawal of the Hospitals and Educational Institutions (Conditions of Service of Employees and Settlement of Employment Disputes) Bill, 1978.	Shri Sougata Ray		24-4-79	0-02
166.	Strike by the employees of Garden Reach Ship Builders and Engineers Limited, Calcutta.	Shri Jyotirmoy Bosu	Shri Sher Singh	24-4-79	0-05
167.	Need for immediate supply of railway wagons to lift high grade coal from the Eastern and Central Coal-fields.	Shri Vinod Bhai B. Sheth		24-4-79	0-02
168.	Sports goods Manufacturing Units in Punjab.	Shri Iqbal Singh Dhillon		24-4-79	0-03
169.	Reservation facilities to the Scheduled Castes and Scheduled Tribes.	Shri Ram Vilas Paswan		25-4-79	0-03
170.	Reported pollution of the rivers in Uttar Pradesh.	Shri O. P. Tyagi		25-4-79	0-02
171.	All India Institute of Medical Sciences, New Delhi.	Shri K. Lakappa		25-4-79	0-03
172.	Reported inadequate supply of steel, coal, furnace oil and other raw materials to the small industrial units in Punjab.	Dr. Baldev Prakash		25-4-79	0-02

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173.	Situation in Kalyan and its adjoining areas in Maharashtra arising out of the proposed Shivjayanti procession.	Shri G. M. Banatwalla	..	25-4-79	0-03
174.	Reported non-availability of railway wagons in Andhra Pradesh for movement of rice and paddy.	Shri Kommareddi Suryanarayana	..	25-4-79	0-02
175.	Formation of new Ministry in Bihar.	Shri Raj Narain	..	25-4-79	0-14
176.	Situation in coal industry.	Shri Mukunda-Mandal	..	26-4-79	0-02
177.	Reported closure of a large number of brick kilns in Uttar Pradesh due to shortage of coal.	Shri Manohar Lal	..	26-4-79	0-02
178.	Reported resentment among the public due to octroi levy by U. P. Government on goods passing through Notghat bridge on Betwa river.	Shri Laxmi Narain Nayak	..	26-4-79	0-01
179.	Reported detention of 104 Down Deluxe at Bihiya Station between Buxar and Danapur on the 21st April, 1979 causing great inconvenience to the passengers.	Shri A. K. Roy	..	26-4-79	0-05
180.	Delay in the formation of new Ministry in Goa.	Shri Vayalar Ravi	..	26-4-79	0-05
181.	Reported short supply of wagons for carrying food-grains from Kareli and Gadarwara mandis in Jabalpur Division to other places.	Shri Nirmal Chandra Jain	..	27-4-79	0 01
182.	Short supply of raw materials to small industries located in Asansol-Durgapur Industrial belt.	Shri Robin Sen	..	27-4-79	0-02
183.	Procedure for giving [galantry award and promotions to officers of the Defence forces.	Shri D.D Desai	=	27-4-79	0-02

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184.	Lack of Transport facilities for export of edible mustard oil from Bharatpur and Khairli Mandis of Rajasthan.	Shri Ram Kishan	..	27-4-79	0-01
185.	Need for taking over the management of Sidhpur Cotton Textile Mill, Sidhpur.	Shri Ahsan Jafri	..	27-4-79	0-02
186.	Reported programme of sending an Indian Cosmonaut into space in a joint venture with the Soviet Union.	Shri K. Lakkappa	..	30-4-79	0-02
187.	Reported killing of four Jawans of Border Security Force by certain rebels in Imphal on the 26th April, 1979.	Shrimati Chandravati	..	30-4-79	0-01
188.	Reported cancellation by Delhi Development Authority of the ownership of plots on account of failure of plot holders to get the plots registered in their names.	Shri S.S. Lal	..	30-4-79	0-03
189.	Situation in village Role, district Nagaur of Rajasthan.	Shri G. M. Banatwalla	..	2-5-79	0-01
190.	Representation by the farmers of Rampur district of Uttar Pradesh regarding removal of excise duty and purchase tax on Menthol.	Dr. Vasant Kumar Pandit	..	2-5-79	0-02
191.	Renewal of licence of Sri Sitharama Cooperative Sugars Ltd., Kotakota (Visakhapatnam).	Shri P. Rajagopal Naidu	..	2-5-79	0-03
192.	Reported indefinite strike with effect from 18th May, 1979 by the Coal workers to press their demands.	Shri Robin Sen	..	2-5-79	0-03
193.	Need for fixing the price of corriander in order to protect the interests of the corriander growing farmers of Rayalaseema, Telengana, Karnataka and Rajasthan.	Shri Darur Pullaiah	..	2-5-79	0-05

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194.	Non-applicability of certain articles of the Constitution to Jammu and Kashmir State.	Shri Baldev Singh Jaserotia.		3-5-79	0-01
195.	Need for help and compensation to the victims of squall in Bihar on the 27th April, 1979	Shri Vinayak Prasad Yadav.		3-5-79	0-1
196.	Performance of the Indian Hockey Team in World Cup Tournament at Perth.	Shri Sougata Roy		3-5-79	0-01
197.	Supply of cement to Assam Tea Estates for construction of quarter for labourers.	Shri Purnanarayan Sinha.		3-5-79	0-02
198.	Reported decision of the Government to change the venue of the next non-competitive International Film Festival from Calcutta to Bangalore	Shri Chitta Basu		3-5-79	0-01
199.	Need for immediate completion of Durgapur-Calcutta Express Highway.	Shri Raj Krishna Dawn.		3-5-79	0-04
200.	Reported appointment of an official of the American Embassy on the working group on grant of autonomy to the Films Division.	Shri Vasant Sathe		4-5-79	0-02
201.	Reaction of the Government of India of the new Government of Rhodesia (Zimbabwe) led by Bishop Ahel Muzorewa.	Shri Hari Vishnu Kamath.	Shri Samarendra kundu.	4-5-79	0-05
202.	Report of the Judicial Commission on the incidents at Villipuram in 1978.	Shri T Balakrishnaiah		4-5-79	0-01
203.	Need for constituting a national level Committee for the Celebration of 1000 years of installation of statue of Bhagwan Gomateshwar in Karnataka.	Shri Nirmal Chandra Jain		4-5-79	0-01
204.	Reported delay and cancellation of Indian Air Lines flights.	Shri B. Rachaiah		4-5-79	0-01

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205.	Need for immediate supply of foodgrains to Bangladesh.	Shri Jyotirmoy Bosu	..	4-5-79	0-03
206.	Conditions of service of employees of Canteens run by department of Co-operatives.	Shri Yuvraj	..	7-5-79	0-04
207.	Reported racket in commercial and residential real estate business in the Capital.	Shrimati Mohaina Kidwai		7-5-79	0-02
208.	Kudremukh Iron Ore Project in Karnataka.	Shri B. Rachaiah	..	7-5-79	0-03
209.	Supply of Foodgrains to 'Food for work Schemes' in various States of the Country.	Shri P. Rajagopal Naidu		7-5-79	0-01
210.	Reported decision of Bombay Doordarshan to discontinue certain popular programmes.	Dr. Vasant Kumar Pandit	..	7-5-1979	0-02
211.	Reported problems of Indian doctors in Algeria and Iran.	Shri Kommareddi Suryanarayana		7-5-79	0-01
212.	Working of telephones in Delhi.	Shri Shiv Narain Sarsonia		7-5-79	0-06
213.	Reported shortage of diesel and Kerosene in Punjab.	Shri Bhagat Ram	..	8-5-79	0-05
214.	Reported demonstration by Bhartiya Railway Mazdoor Sangh to press their demand for recognition of the Sangh.	Shri R. K. Mahlgi		8-5-79	0-05
215.	Electrical Heavy Repair Shop for Electrical Loco Works, Kharagpur.	Shri Sudhir Ghosal		8-5-79	0-02
216.	Reported exploitation of children employed in the hand made match industry in the districts of Tirunclveli and Ramnathapuram in Tamil Nadu.	Shri Surendra Bikram		9-5-79	0-04
217.	Reported relay fast by the employees of Tannery and Footwear Corporation of India, Kanpur to press their demands.	Shri Manohar Lal	..	9-5-79	0-01

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218.	Need to buy the paddy, jaggery and tobacco from the farmers directly in Andhra Pradesh.	Shri T. Balakrishnaiah	..	9-5-79	0-02
219.	Incidents at Janpath, New Delhi on the 1st May, 1979.	Shri N. Kudanthai Ramalingam	..	9-5-79	0-06
220.	Reported irregular payment of salaries to lower primary school teachers in the East and West Garo Hill districts of Meghalaya there by causing hardship to them.	Shri P. A. Sangma	..	9-5-79	0-04
221.	Protection of forests to Control the floods.	Dr. Ramji Singh	..	10-5-79	0-02
222.	Reported shortage of gunny bags thereby causing difficulty to the farmers and traders.	Shrimati Chandravati		10-5-79	0-01
223.	Reported decision of the Government to shift the location site to overhaul the Boeings from Dum Dum to Hyderabad.	Shri Chitta Basu	..	10-5-79	0-04
224.	Need for raising the procurement price of paddy in Tamil Nadu.	Shri C. N. Vishvanathan	..	10-5-79	0-02
225.	Reported cut in electricity supply in Maharashtra affecting industrial units.	Shrimati Mrinal Keshav Gore		10-5-79	0-05
226.	Condition of Harijan refugees in Marichjhapi in West Bengal.	Prof. Samar Guha	..	10-5-79	0-04
227.	Non-implementation of Arbitration Awards regarding wage increase of workers in the Cement industry.	Shri K. Ramamurthy	..	14-5-79	0-03
228.	Dharna by certain Members of Lok Sabha in front of Krishi Bhawan to press their demand for abolition of contract system for employment of labour by Food Corporation of India.	Shri Ratanaih Rajda	..	14-5-79	0-02

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229.	Reported lack of supply of gas to the Calcutta University resulting in the stoppage of academic and research activities in the Department of Applied Physics.	Shri Dilip Chakravarty		14-5-79	0-03
230.	Resentment among the farmers of the coastal districts of Andhra Pradesh over the reported move to shift the Regional Office of the National Seeds Corporation from Vijayawada.	Shri Kommareddi Suryanarayana	..	14-5-79	0-02
231.	Reported unsatisfactory service conditions in Indian Cooperation Mission Highway Project (Nepal).	Shri Dinen Bhattacharya	..	14-5-79	0-03
232.	Amenities to the passengers travelling by Tinsukia Mail.	Shri Ismail Hossain Khan	..	14-5-79	0-04
233.	Increase in the price of staple yarn and other raw material needed by Cottage and Small Scale Industries in Tanda, district Faizabad, Uttar Pradesh.	Shrimati Mohsina Kidwai	..	14-5-79	0-03
234.	Need to alter the duration of the Financial year in India.	Shri Hari Vishnu Kamath	..	14-5-79	0-04
235.	Need for placing the reports of the Railway and Intelligence departments before the House regarding the clashes at Dadri.	Shri Kunwar Lal Gupta	Shri H.M. Patel	15-5-79	0-03
236.	Shelving of certain steel plants in South India.	Shri R. Kolanthai Velu.		15-5-79	0-02
237.	Need for proper storage arrangements for food-grains by the Food Corporation of India.	Dr. Laxmi Narayan Pandey	..	15-5-79	0-04
238.	Demonstration by Nepalese in front of their Embassy in New Delhi.	Shri Mani Ram Bagri	..	15-5-79	0-01
239.	Report on medical treatment given to Dr. Ram Manohar Lohia.	Shri Raj Narain	..	15-5-79	0-14

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240.	Reported indefinite fast by some Harijan employees of Gangaram Hospital and the treatment meted out to them.	Shri Ram Vilas Paswan	Shri H.M. Patel	15-5-79	0-06
241.	Provident fund accounts of staff of the United Bank of India, Calcutta.	Shri Mukunda Mandal		16-5-79	0-03
242.	Follow up action on the Report of the Grover Commission relating to the Chief Minister of Karnataka.	Shri Chitta Basu		16-5-79	0-03
243.	Growing inefficiency on the Railways and the need for immediate action in the matter.	Shri Vinayak Prasad Yadav		16-5-79	0-02
244.	Reports of starvation deaths amongst the tribals and Harijans in Santhal Parganas (Bihar).	Father Anthony Murmu		16-5-79	0-02
245.	Reported illegal mining in several villages of Tumkur district in Karnataka.	Shri K. Lakkappa		17-5-79	0-02
246.	Problems of small scale units in West Bengal engaged in the manufacture of utensils and surgical instruments.	Shri Somnath Chatterjee	..	17-5-79	0-03
247.	Lavish expenditure on symposia organised in Delhi at various hotels and need for an enquiry whether there was inflow of any foreign money.	Dr. Ramji Singh	..	17-5-79	0-02
248.	Relaxation of age limit for commercial pilots.	Dr. Vasant Kumar Pandit.	..	17-5-79	0-02
249.	An agreement for purchase of seven Boeing 737 aircraft by Indian Airlines.	Shri Jyotirmoy Bose	..	17-5-79	0-02
250.	Reported railway accident on the 12th May, 1979 between Talara and Jawanwalla Shehr Railway Stations in Kangra district, Himachal Pradesh and the relief given to the victims.	Shri Durga Chand	..	17-5-79	0-03

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251	Governments' decision to set up a unit in Punjab for the production of electronic equipment for Jaguar aircraft. *	Shrimati Parvathi Krishnan	18-5-79	17-5-79	0-05
252	Tax arrears against Birla Group of concerns.	Shri Hukmdeo Narain Yadav	..	18-5-79	C-02
253	Need for action against wagon breakers operating in Railway yards of Asansol, Andal and Durgapur.	Shri Robin Sen	..	18-5-79	0-03
254	Need for immediate despatch of Wheat allotted to West Bengal for "Food for work" and Rural Works Programmes.	Shri Krishan Chandra Halder	..	18-5-79	0-03
255	Difficulty faced by people in getting passport due to re-introduction of police verification system guarantee bond and affidavit.	Shri Bhagat Ram		18-5-79	C-02
256	Practice of publishing in advance as Acts, Legislative measures which were still under consideration of Parliament.	Shri R. L. P. Verma		18-5-79	C-02
257	Reported issue of fire arm licences to RSS volunteers in Maharashtra.	Shri G.M. Banatwalla	..	18-5-79	0-03
258	Need for extending cooperation to people of Tibet in their struggle for freedom.	Shrimati Parvati Devi	..	18-5-79	C-05
259	Acute shortage of Post Cards, letters and stamps etc. in Dhanbad.	Shri A. K. Roy	..	18-5-79	C-03
260	Working of telephones in Calcutta.	Shri M.A. Hannan Alhaj		18-5-79	C-02
261	Inclusion of Nepali in the Eighth Schedule of the Constitution.	Shri K.F. Chettri		18-5-79	C-03
262	Reported cheating of people by Alhilal Travel Agency, Lucknow.	Shri Ugrasen		18-5-79	C-03

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263	Reported threat by the Chief Justice of Gujarat High Court to resign on the issue of filling up vacancies of judges in that High Court.	Shri Anant Dave	..	18-5-79	0—02
264	Devastation caused by unprecedented cyclone in Coastal districts of Andhra Pradesh.	Shri T. Balakrishnaiah	..	18-5-79	C—03
265	Difficulties experienced by the Barytes Mineowners and Pulverising Mill-owners after canalisation of Barytes export through MMTC.	Shri Darur Pullaiah	..	18-5-79	C—03
266	Kerala Silent Valley Hydro-Electric Project.	Shri K. A. Rajan	..	18-5-79	0—03
267	Fixation of uniform ex-installation price of Kerosene oil at the major ports of the country.	Shri Samar Mukherjee	..	18-5-79	0—03
268	Exploitation of workers in the Bidi Industry on account of contract labour system.	Dr. Bijay Mondal	..	18-5-79	0—03

(iv) Statements under Direction 16 correcting information regarding Starred Questions

Sl. No.	Brief subject	Name of Minister	Date	Time taken
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1	Clarifying certain information given on 13-3-79 in reply to a supplementary question by Shri Krishna Chandra Halder on Starred Question No. 322 regarding percentage of Coal Mines affected by floods.	Shri P. Rama Chandran	13-3-79	0-01
2	Correcting the reply given on 22-3-79 to Starred Question No. 431 by Shri Amar Roy pradhan regarding Recruitment Rules for the employees of Sucheta Kripalani Hospital, New Delhi.	Shri Rabi Ray	12-4-79	0-01
3	Correcting the reply given on the 25th April, 1979 to a supplementary question by Shri Sougata Roy on Starred Question No. 869 regarding passing of benefits of new Technologies by National Research Development Corporation.	Shri Sher Singh	30-4-79	0-01
4	Correcting the reply given on the 7th March, 1979 to a supplementary question by Dr. Vasant Kumar Pandit on Starred Question No. 228 regarding Minorities in Jammu and Kashmir.	Shri Dhanik Lal Mandal	2-5-79	0-01
*5	Clarifying the position in regard to an answer given on the 17th April, 1979 to a supplementary to Starred Question No. 752 relating to payment made by IDPL to its Italian Collaborators for transfer of technology.	Shri H. N. Bahuguna	8-5-79	0-01
6	Correcting the answer given by the Minister of Law, Justice and Company Affairs on the 24th April, 1979 to a supplementary by Shri Chittubhai Gamit on Starred Question No. 851 regarding vacancies of High Court Judges in Gujarat.	Shri Shanti Bhushan	14-5-79	0-01

*Statement was laid on the Table.

(v) *Statement by Leader of the Opposition*

Subject	Statement made by	Date	Time taken
Reported strike by Taxi and Scooter drivers in Delhi due to rise in price of petrol.	Shri C. M. Stephen	5-3-79	H.M 0—10

21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
	H.M.	
ADJOURNMENT MOTIONS	7 47	2.0
BILLS		
(a) Government Bills	79 33	20.4
(b) Private Members' Bills	17 19	4.4
BUDGETS		
(a) Railway Budget	18 30	4.7
(b) General Budget	87 25	22.4
(c) Budgets of Union territories under President's Rule	7 32	1.9
CALLING ATTENTION NOTICES (Rule 197)	22 45	5.8
DISCUSSIONS		
(a) Short Duration Discussions (Rule 193)	16 13	4.2
(b) Half-an-hour Discussions (Rule 55)	7 11	1.8
MATTERS UNDER RULE 377	12 23	3.2
MOTIONS		
Motions (Rules 191 and 342)	14 35	3.7
PRESIDENT'S ADDRESS	13 51	3.6
QUESTIONS	53 36	13.7
RESOLUTIONS		
(a) Government Resolutions	*	
(b) Statutory Resolutions	1 35	0.4
(c) Private Members' Resolutions	12 21	3.2
STATEMENTS (Rule 372)	4 34	1.2
OTHER MATTERS such as Oath of affirmation Papers laid on the Table Obituary References, Privilege issues, Points of Orders etc.	13 10	3.4
TOTAL	390—20	100.00

*Joint discussion took place on the Government Resolution [Vide Statement No. 17(i) S.No. 1] and the Demands for Grants in respect of the Budget (Railways) for the year 1979-80 and the Supplementary Demands for Grants in respect of the Budget (Railways) for the year 1978-79 [Vide Statement No. 6(i)] Time taken on joint discussion has been shown under the Railway Budget.